

ORISSA HIGH COURT

FILING REPORT AS ON :24/01/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	D-BLAPL/2287/2024	RAMESH JENA VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	//0 0 //
2	D-BLAPL/2288/2024	RAMINI @ RAMINI @ RAMIN PRASAD SINGH VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	PURI SADAR /139 /2023 0 //
3	D-BLAPL/2291/2024	DUBRAJ KERKETTA VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	TALSARA /29 /2021 0 //
4	D-BLAPL/2296/2024	CHAITAN KUKUDI @ KAKUDI VS STATE OF ODISHA	SARBESWAR SAHOO VS	ORKEL /441 /2023 0 //
5	D-BLAPL/2299/2024	MOHAMMAD KAMARUDEEN R VS STATE OF ODISHA	CHAKRAPANI NAHAK VS	//0 0 //
6	D-BLAPL/2300/2024	PABITRA KUMAR BEHERA VS STATE OF ODISHA	SANTOSH CHANDRA ATABUDHI VS	//0 0 //
7	D-BLAPL/2306/2024	BINOD KANDULNA VS STATE OF ODISHA	ANITA DASH VS	BRAHMANITARANG /193 /2021 0 //
8	D-BLAPL/2307/2024	BIKASH POWER @ VIKASH NAINESWAR POWER VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BALLIGUDA /243 /2023 0 //
9	D-BLAPL/2309/2024	JITENDRA KUMAR JUJHARSINGH VS STATE OF ODISHA	SARADA PRASAD DASH VS	FATEGARH /34 /2023 0 //
10	D-BLAPL/2312/2024	KULAMANI BISWAL VS STATE OF ODISHA	ARIJEET MISHRA VS	//0 0 //
11	D-BLAPL/2321/2024	PRADEEP KUMAR SAMANTRA@ PRADIP SAMANTARA VS STATE OF ODISHA	SAILABALA JENA VS	CYBER CRIME AND ECONOMIC OFFENCES /131 /2023 0 //

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12	D-BLAPL/2325/2024	JISAN BALIARSINGH VS STATE OF ODISHA	MAHES DAS VS	TUMUDIBANDHA /13 /2024 () //
13	D-BLAPL/2338/2024	VINOD SINGH VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	BHUBANESWAR G.R.P.S. /113 /2021 () //
14	D-BLAPL/2341/2024	ASHOK KUMAR AGARWAL VS STATE OF ODISHA	BIKRAM SENAPATI VS	BELPARA /24 /2023 () //
15	D-BLAPL/2349/2024	CHAGALI @ DAMBARUDHAR DAS VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	NALCO /6 /2024 () //
16	D-BLAPL/2350/2024	LASA HEMBRAM VS STATE OF ODISHA	SAMARENDRA MOHANTY VS	RASGOBINDPUR /81 /2022 () //
17	D-BLAPL/2352/2024	MUNA NAHAK VS STATE OF ODISHA	MANORANJAN PADHY VS	RAMBHA (KHALLIKOTE) /310 /2023 () //
18	D-BLAPL/2358/2024	BISWA RANJAN NAYAK VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	/ /0 () //
19	D-BLAPL/2364/2024	SAPAN DAS VS STATE OF ODISHA	SHYAMANANDA MOHARANA VS	KHUNTUNI /163 /2023 () //
20	D-BLAPL/2381/2024	BABU HALDAR VS STATE OF ODISHA	NIHAR RANJAN SAHOO VS	M.V.79 /217 /2023 () //
21	D-BLAPL/2382/2024	DIBAKAR NAGBANSI VS STATE OF ODISHA	SAMARENDRA BAHADUR VS	LEPHRIPADA /151 /2023 () //
22	D-BLAPL/2387/2024	JAGADISH BECK VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	/ /0 () //
23	D-BLAPL/2392/2024	ABHEL KUMAR NAIK	NIBEDITA MOHANTY	/ /0

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		VS	VS	()
24	D-BLAPL/2393/2024	STATE OF ODISHA SANJAYA KUMAR BISWAL	SUCHITRA SWAIN	// KODALA /561 /2023
		VS	VS	()
25	D-BLAPL/2397/2024	STATE OF ODISHA SATTAR AKBAR ALI SHAIKH	DIBYAJYOTI SAHOO	// / /0
		VS	VS	()
26	D-BLAPL/2399/2024	STATE OF ODISHA PUSPALATA SUNANI	DIPTI RANJAN SWAIN	// KORAPUT TOWN /235 /2023
		VS	VS	()
27	D-BLAPL/2408/2024	STATE OF ODISHA SUSANTA KUMAR TRIPATHY	SANTANU KUMAR SARANGI	// TOMANDO /220 /2022
		VS	VS	()
28	D-BLAPL/2410/2024	STATE OF ODISHA SUBHASIS PRADHAN @ MALINGA	DEBA KUMAR RATH	// BHARATPUR PS /474 /2023
		VS	VS	()
29	D-BLAPL/2418/2024	STATE OF ODISHA JUGAL BEHERA	ASWINI KUMAR MISHRA (3)	// BOLAGARH P.S. /309 /2023
		VS	VS	()
30	D-BLAPL/2420/2024	STATE OF ODISHA BISWANATH BEHERA	SANJIB KUMAR BHANJADEO	// PHIRINGIA /70 /2023
		VS	VS	()
31	D-BLAPL/2428/2024	STATE OF ODISHA HARENDRA YADAV	SURYAKANTA DWIBEDI	// PADWA /79 /2023
		VS	VS	()
32	D-BLAPL/2430/2024	STATE OF ODISHA UDHABA DIGAL	SURYAKANTA DWIBEDI	// GOCHHAPADA /88 /2023
		VS	VS	()
33	D-BLAPL/2432/2024	STATE OF ODISHA RAJ @ SHIVRAJ DURIA	SURYAKANTA DWIBEDI	// SEMILLIGUDA /66 /2020
		VS	VS	()
34	D-BLAPL/2434/2024	STATE OF ODISHA SYAMAKANTA DHALI	SURYAKANTA DWIBEDI	// NARLA /6 /2024
		VS	VS	()

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35	D-BLAPL/2438/2024	STATE OF ODISHA DAMBARUDHARA KHARA VS	PRASANTA KUMAR SAHOO VS	// NANDAPUR /25 /2023 ()
36	D-BLAPL/2440/2024	STATE OF ODISHA YUBARAJ SETHI VS	JITENDRA KUMAR MISHRA (2) VS	// PIRAHAT P.S /187 /2022 ()
37	D-BLAPL/2444/2024	STATE OF ODISHA BALARAM MUNDA @ BADA MUNDA VS	RAMAKANTA PRADHAN VS	// CHAMPUA /207 /2023 ()
38	D-BLAPL/2448/2024	STATE OF ODISHA JAGANNATH JEE VS	DEEPAK KUMAR MOHAPATRA VS	// SIMULIA /279 /2023 ()
39	D-BLAPL/2449/2024	STATE OF ODISHA BAPI @ CHANDAN DAS VS	ANANTA NARAYAN PATTANAYAK VS	// BADAGODA P.S. /338 /2023 ()
40	D-BLAPL/2454/2024	STATE OF ODISHA HARIHAR BISOI VS	SANTOSH KUMAR MAHANTY VS	// DABUGAM /84 /2023 ()
41	D-BLAPL/2456/2024	STATE OF ODISHA PANCHANAN BEHERA VS	AMITABH MISHRA VS	// CUTTACK VIGILANCE /1 /2024 ()
42	D-BLAPL/2457/2024	STATE OF ODISHA RABI SAHU VS	SANTOSH KUMAR MAHANTY VS	// MOHANA /59 /2022 ()
43	D-BLAPL/2459/2024	STATE OF ODISHA KANHU CHARAN NAHAK VS	SANTOSH KUMAR MAHANTY VS	// BHANJANAGAR /36 /2024 ()
44	D-BLAPL/2461/2024	STATE OF ODISHA PINTU KUARNR @ KOKREL VS	DIBYA PRAKASH MISHRA VS	// DHANUPALI /330 /2023 ()
45	D-BLAPL/2465/2024	STATE OF ODISHA PRANAKRISHNA CHHAYAL VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// MALKANGIRI /232 /2018 () //

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46	D-BLAPL/2470/2024	MANOJ BEHERA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	LAXMISAGAR P.S. /74 /2023 () //
47	D-BLAPL/2471/2024	KHALESWAR KISAN @ KHALE VS STATE OF ODISHA	SOUMYA RANJAN MOHANTY VS	BHASMA /113 /2023 () //
48	D-BLAPL/2472/2024	DIPAK KUMAR NAYAK@ RAZA VS STATE OF ODISHA	BISWAJIT KANUNGO VS	SPL.TASK FORCE /19 /2022 () //
49	D-BLAPL/2474/2024	BIRANCHI PANDA @ JAYANTA @ JOHN VS STATE OF ODISHA	ASHOK KUMAR ROUT VS	CYBER CRIME AND E.O, BALASORE /12 /2023 () //
50	D-BLAPL/2476/2024	BHABANI SANKAR BARIK VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	JASHIPUR /286 /2022 () //
51	D-BLAPL/2482/2024	RAMANI RANJAN MOHANTY VS STATE OF ODISHA	NIRUPAMA MOHANTY VS	BALIANTA P.S. /256 /2020 () //
52	D-CMAPL/3398/2024	SURENDRA KAR@SURENDRA NATH KAR VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// () //
53	D-CMAPL/3599/2024	K.PRADEEP KUMAR PRUSTY VS THE COLLECTOR, GANJAM	DEEPAK KUMAR MOHAPATRA VS	// () //
54	D-CMP/3411/2024	BAPU NATH @ BAPU KUMAR NATH VS VARA RAMESH KUMAR	MAHESWAR MOHANTY VS	// () //
55	D-CMP/3447/2024	MAHESH KUMAR AGARWAL VS SUMANLAL LODHI	BAIBASWATA PANIGRAHI VS	// () //
56	D-CMP/3449/2024	SITA DEVI BAGARIA VS RAMAWTAR BAGARIA	BAIBASWATA PANIGRAHI VS	// () //
57	D-CMP/3456/2024	NAYANA PRADHAN	PRATYUSHA NAIDU	//

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		VS	VS	0
58	D-CMP/3459/2024	BUDDHANATH SANDHA LAXMIDHAR CHINARA	PRATYUSHA NAIDU	//
		VS	VS	0
59	D-CMP/3525/2024	SARADA PRASANA DAS SUDESH THAKUR	SURYAKANTA DASH	//
		VS	VS	0
60	D-CMP/3539/2024	DIPAK THAKUR JAYARAM PUJARI	TUKUNA KUMAR MISHRA	//
		VS	VS	0
61	D-CMP/3574/2024	MANOBODH BHATRA CHANDRAKANTA PANDA	TRILOCHAN PANIGRAHI	//
		VS	VS	0
62	D-CONTC/3313/2024 CONTC/246/2024	BAIKUNTHA BARIK PURUSOTTAM MOHANTY	RAMA KRISHNA BISOI	//
		VS	VS	0
63	D-CONTC/3314/2024	BABITARANI DALABEHERA, O.A.S.(SAG) MD. AMUNUL ISLAM	ADV.	//
		VS	VS	0
64	D-CONTC/3344/2024	DEO RANJAN KUMAR SINGH, IAS ANIL KUMAR PANDA	ADV.	//
		VS	VS	0
65	D-CONTC/3346/2024	BHAKTA RANJAN MOHANTY,ENGINEER-IN-CHIEF,WATER RESOURCES ORISSA. DR. BIJOYA KUMAR NAYAK	ADV.	//
		VS	VS	0
66	D-CONTC/3376/2024	SHALINI PANDIT,I.A.S. GOURAHARI PATNAIK	ADV.	//
		VS	VS	0
67	D-CONTC/3379/2024	ASWATHY S., I.A.S. INDIRA DALAI	IQBAL SHABIYA	//
		VS	VS	0
68	D-CONTC/3383/2024	ASWATHY S., I.A.S. PREMANANDA PANIGRAHY	ADV.	//
		VS	VS	0

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69	D-CONTC/3400/2024	ASWATHY S., I.A.S. SUNIL KUMAR BEHERA VS	ADV. VS	// // 0
70	D-CONTC/3401/2024	SUSHANTA KUMAR CHOPDAR,D.E.O. BIJAYA KUMAR SUTAR VS	ADV. VS	// // 0
71	D-CONTC/3407/2024	PANCHANAN NAYAK, TAHASILDAR, PATTAMUNDAI NAMITA BEHERA VS	ADV. VS	// // 0
72	D-CONTC/3408/2024	ROOPA ROSHAN SAHOO, I.A.S. BHAGYADHAR DAS VS	BISWABIHARI MOHANTY VS	// // 0
73	D-CONTC/3414/2024	ARUN KUMAR RAY, I.P.S. ARUN KUMAR JENA VS	ADV. VS	// // 0
74	D-CONTC/3419/2024	SAROJ KU. MOHAPATRA BHUMINANDINI MEHER VS	ADV. VS	// // 0
75	D-CONTC/3427/2024	ASWATHY S., I.A.S. MAHENDRA HALUASIA VS	ADV. VS	// // 0
76	D-CONTC/3430/2024	SURYA KUMAR PATI PRAMODA KUMAR SATAPATHY VS	ADV. VS	// // 0
77	D-CONTC/3432/2024	SATYABRATA SAHU, I.A.S. DR.BRAJA SUNDAR MISHRA VS	ADV. VS	// // 0
78	D-CONTC/3434/2024	KANHU CHARAN DHIR SUSAMA MOHANTY VS	ADV. VS	// // 0
79	D-CONTC/3438/2024	ASWATHY S., I.A.S. RAJANI KANTA MOHANTY VS	ADV. VS	// // 0
		BHABANI SHANKAR CHAYANI, DIRECTOR, HIGHER EDUCATION DEPT.		//

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80	D-CONTC/3441/2024	ASHOK KUMAR SAHOO VS SMRUTI RANJAN SAHOO,OAS-A(JB)	ADV. VS	// 0 //
81	D-CONTC/3445/2024	BIJAY KUMAR ROUT VS SUSANT KUMAR PATRA	ADV. VS	// 0 //
82	D-CONTC/3448/2024	PRAJNA PARAMITA SWAIN VS UDAI SHANKAR AWASTHI	ADV. VS	// 0 //
83	D-CONTC/3450/2024	MANJULATA BEHERA VS DIPTIMA YEE BEHERA	ADV. VS	// 0 //
84	D-CONTC/3453/2024	PRATYASHA PARIMITA ACHARYA VS SHUBHA SARMA,I.A.S.	NIRANJAN BISWAL VS	// 0 //
85	D-CONTC/3461/2024	TAPASWINI MISRA VS AWASTHY. S, I.A.S.	ADV. VS	// 0 //
86	D-CONTC/3464/2024	SANGRAM KESHARI DASH VS ANU GARG, I.A.S.	ADV. VS	// 0 //
87	D-CONTC/3468/2024	RANJAN KUMAR PANDA VS ASWATHY. S, I.A.S.	ADV. VS	// 0 //
88	D-CONTC/3477/2024	SULOCHAN NAYAK VS ASWATHY S.,I.A.S.	ADV. VS	// 0 //
89	D-CONTC/3480/2024	BIKASH KUMAR PATWARI VS K SUDARSHAN CHAKRAVARTHY,I.A.S.	ADV. VS	// 0 //
90	D-CONTC/3489/2024	KUMUD CHANDRA PANDA VS VISHAL KUMAR DEV, I.A.S.	ADV. VS	// 0 //
91	D-CONTC/3491/2024	SIMANCHAL DAS	ADV.	//

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		VS	VS	0
92	D-CONTC/3492/2024	SATYABRATA SAHU, I.A.S. PRAMODINI SAHOO	ADV.	//
		VS	VS	0
93	D-CONTC/3493/2024	SATYABRATA SAHU, I.A.S. HADU PADHAN	ADV.	//
		VS	VS	0
94	D-CONTC/3498/2024	SATYABRATA SAHU, I.A.S. KARUNAKAR DAS	ADV.	//
		VS	VS	0
95	D-CONTC/3501/2024	AJAY KUMAR SRIVASTAVA, MANAGING DIRECTOR AND C.E.O., IDB, CHENNAI GAGANBIHARI MOHANTY	ADV.	//
		VS	VS	0
96	D-CONTC/3505/2024	SATYABRATA SAHU, I.A.S. SRIDHAR PRASAD DAS	ADV.	//
		VS	VS	0
97	D-CONTC/3509/2024	SATYABRATA SAHU, I.A.S. DEBARAJA PANDA	ADV.	//
		VS	VS	0
98	D-CONTC/3510/2024	SATYABRATA SAHU, I.A.S. CHANDRA SEKHAR MAHARANA	SIDHANT DAS	//
		VS	VS	0
99	D-CONTC/3512/2024	ASWATHY S. JAGABANDHU SWAIN	ADV.	//
		VS	VS	0
100	D-CONTC/3515/2024	SATYABRATA SAHU, I.A.S. BHABANI SHANKAR NAIK	ADV.	//
		VS	VS	0
101	D-CONTC/3516/2024	SRIKANT TARAI, O.A.S.(SS) RAMACHANDRA RATH	ADV.	//
		VS	VS	0
102	D-CONTC/3520/2024	SATYABRATA SAHU, I.A.S. BIJAYA KUMAR SAHU	ADV.	//
		VS	VS	0

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103	D-CONTC/3522/2024	SATYABRATA SAHU, I.A.S. NILAKANTHA GOUDA VS	ADV. VS	// // 0
104	D-CONTC/3526/2024	SATYABRATA SAHU, I.A.S. PRAFULLA KUMAR SAHU VS	ADV. VS	// // 0
105	D-CONTC/3527/2024	SATYABRATA SAHU, I.A.S. NIRANJAN PATTANAİK VS	ADV. VS	// // 0
106	D-CONTC/3529/2024	SATYABRATA SAHU, I.A.S. KAILASH CHANDRA GOUDA VS	ADV. VS	// // 0
107	D-CONTC/3534/2024	SATYABRATA SAHU, I.A.S. RANJIT KUMAR NAYAK VS	ADV. VS	// // 0
108	D-CONTC/3535/2024	MIRASE P. DEVIDAS, D.F.O., SUNDARGARH ASHOK KUMAR SETHI VS	ADV. VS	// // 0
109	D-CONTC/3536/2024	ROHIT KUMAR LENKA RABINDRA PATRA VS	ADV. VS	// // 0
110	D-CONTC/3540/2024	ASWATHI S, I.A.S. RAJENDRA PRASAD MOHAPATRA VS	ADV. VS	// // 0
111	D-CONTC/3543/2024	PRATIVA MANJARI DAS, DISTRICT EDUCATION OFFICER, BALASORE SAMBHUNATH BISWAL VS	ADV. VS	// // 0
112	D-CONTC/3547/2024	PRATIVA MANJARI DAS, DISTRICT EDUCATION OFFICER, BALASORE MANORAMA MISHRA VS	SIDHANT DAS VS	// // 0
113	D-CONTC/3552/2024	ANU GARG, I.A.S. PRASANTA KUMAR MOHANTY VS	ADV. VS	// // 0
		ASWATHY. S, I.A.S.		//

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114	D-CONTC/3555/2024	ABHINAB CHOUDHURY VS ANUPAM SAHA, I.A.S.	ADV. VS	// 0 //
115	D-CONTC/3557/2024	SUKANTA KUMAR SAHOO VS ANUPAM SAHA, I.A.S.	ADV. VS	// 0 //
116	D-CONTC/3559/2024	JAYANTA KUMAR MAITRA VS G. MATHIVHATANAN, PRINCIPAL SECY., HOUSING AND URBAN DEVLOPMENT DEPT.	ADV. VS	// 0 //
117	D-CONTC/3563/2024	SANTOSH KUMAR KUNDA VS BISWANATH TARAI, DISTRICT EDUCATION OFFICER, KHURDA	ADV. VS	// 0 //
118	D-CONTC/3568/2024	DR.MANORANJAN SENAPATI VS KANHU CHARAN DHIR, REGISTRAR, UTKAL UNIVERSITY, VANIVIHAR, BBSR	ADV. VS	// 0 //
119	D-CONTC/3571/2024	PRADEEP KUMAR KANHAR VS RABINDRA KUMAR KANHAR, SUB COLLECTOR, BOUDH	ADV. VS	// 0 //
120	D-CONTC/3579/2024	NARAYAN SAMAL VS SUSANTA KUMAR DAS, DIRECTOR SECONDARY EDUCATION, BBSR, KHORDHA	HARA PRASAD RATH VS	// 0 //
121	D-CONTC/3582/2024	SANJAYA KUMAR NAYAK VS ARABINDA AGARWAL, I.A.S.	ADV. VS	// 0 //
122	D-CONTC/3585/2024	ASHOK KUMAR BEHERA VS SUSANTA KUMAR DAS, DIRECTOR SECONDARY EDUCATION, BBSR, KHORDHA	HARA PRASAD RATH VS	// 0 //
123	D-CONTC/3586/2024	AJAY KUMAR DAS VS ASHISH KUMAR MOHAPATRA, TAHASILDAR, SADAR, BALASORE	ADV VS	// 0 //
124	D-CONTC/3588/2024	SANTOSH PANDA VS ANUPA KUMAR BEHERA, TAHASILDAR, REMUNA, BALASORE	ADV VS	// 0 //
125	D-CONTC/3590/2024	SUNANDA JENA	ADV	//

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		VS	VS	0
126	D-CONTC/3591/2024	ASWATHY S., I.A.S. BHAMAMANI JENA	ADV	//
		VS	VS	0
127	D-CONTC/3594/2024	ASWATHY ,S, I.A.S. HIRANYA DAS	ADV	//
		VS	VS	0
128	D-CONTC/3595/2024	ASWATHY S, I.A.S MANOJA ROUT	ADV	//
		VS	VS	0
129	D-CONTC/3598/2024	ASWATHY S, I.A.S. GAYADHAR DAS	ADV	//
		VS	VS	0
130	D-CONTC/3612/2024	ASWATHY S, I.A.S SANTOSH KUMAR DASH	ADV.	//
		VS	VS	0
131	D-CONTR/2326/2024	BISWANATH TAREI CHITARANJAN KAMILA	ADV.	//0
		VS	VS	0
132	D-CONTR/2331/2024	BHUBAN MOHAN SETHI KHAGENDRA SAHOO	ADV.	//0
		VS	VS	0
133	D-CRLA/2356/2024	SAGARIKA NATH MUKESH KUMAR BISHI	DIPTI RANJAN BHOKTA	TITILAGARH /279 /2023
		VS	VS	0
134	D-CRLA/2390/2024	STATE OF ODISHA BIRSHA @ PAKUL SAMAD	PRASANTA KUMAR SAHOO	KHUNTUNI /145 /2020
		VS	VS	0
135	D-CRLA/2396/2024	STATE OF ODISHA DAMBARU @ LAMBODAR ROUT@ LAMBODHAR ROUT	BIBHUTI RANJAN MOHANTY	OUPADA /12 /2021
		VS	VS	0
136	D-CRLA/2405/2024	STATE OF ODISHA BIJAY KUMAR BISWAL	SURYAKANTA DWIBEDI	RUGUDI /75 /2023
		VS	VS	0

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137	D-CRLA/2425/2024	STATE OF ODISHA GANGADHAR DAS @ KUNJA VS	BASANTA KUMAR DAS VS	// JHARPOKHARIA /228 /2020 ()
138	D-CRLA/2442/2024	STATE OF ODISHA B. NOI PATRA VS	DR. SEMANCHALLA RANJIT VS	// BERHAMPUR SADAR /194 /2017 ()
139	D-CRLA/2460/2024	STATE OF ODISHA DOTISHA RAITA VS	DR. BINODA KUMAR MISHRA VS	// R.UDAYAGIRI /82 /2017 ()
140	D-CRLA/2478/2024	STATE OF ODISHA SUBAL PANDEY VS	DIBYA PRAKASH MISHRA VS	// DHANUPALI /291 /2016 ()
141	D-CRLA/2479/2024	STATE OF ODISHA GOPAL YADAV @ GOPAL KUMAR YADAV VS	GEETANJALI MAJHI VS	// JHARSUGUDA /772 /2019 ()
142	D-CRLA/2483/2024	STATE OF ODISHA TARA KISSAN VS	SATYABRATA PANDA VS	// MAHULPALI /35 /2020 ()
143	D-CRLMA/2401/2024	STATE OF ODISHA SAURAJA MANJARI DASH VS	BIJAYA KUMAR RAGADA VS	// / /0 ()
144	D-CRLMA/2487/2024	STATE OF ODISHA PRASHANTA KUMAR DASH EVOS BUILDCON PVT. LTD. VS	ARUN KUMAR BUDHIA VS	// NADANAKANAN P.S. /93 /2022 ()
145	D-CRLMC/2304/2024	STATE OF ODISHA RADHESHYAM SUNA VS	KIRTAN DANG VS	// PUINTALA /39 /2023 ()
146	D-CRLMC/2308/2024 CRLMC/125/2024	STATE OF ODISHA BIJAY KUMAR PRADHAN VS	BIDYADHAR MANSING VS	// SECTOR-15 /62 /2006 ADDL.C.J.M.,ROURKELA(Sundargarh)
147	D-CRLMC/2316/2024	STATE OF ODISHA BUNA KANHAR VS STATE OF ODISHA	S.S.RAY (2) VS	// / /0 () //

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148	D-CRLMC/2318/2024	NARASIMHAMURTY PANIGRAHI VS SAROJ KUMAR PANDA	PRASANTA KUMAR NANDA VS	//0 0 //
149	D-CRLMC/2320/2024	NARASIMHAMURTY PANIGRAHI VS SAROJ KUMAR PANDA	PRASANTA KUMAR NANDA VS	//0 0 //
150	D-CRLMC/2323/2024	BHARAT CHANDRA MAHANTA VS STATE OF ODISHA	TUSAR KANTA MAHANTA VS	PANDAPADA /21 /2021 0 //
151	D-CRLMC/2328/2024	CHAGULU NAHAK VS STATE OF ODISHA	ADV. VS	SOSO /57 /2009 0 //
152	D-CRLMC/2336/2024	ANAND K. VS STATE OF ODISHA	PRANAB KUMAR GHOSE VS	//0 0 //
153	D-CRLMC/2337/2024	RIKERAM MAJHI VS STATE OF ODISHA	ADV. VS	//0 0 //
154	D-CRLMC/2340/2024	CHAMARU @JOGENDRA BANCHHOR @ JOGINDRA BANCHHOR VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	BANGOMUNDA /54 /2012 0 //
155	D-CRLMC/2357/2024	JANARDAN GOUDA VS STATE OF ODISHA	CHANDAN SAMANTARAY VS	PATTAPUR (DIGAPAHANDI) /187 /2023 0 //
156	D-CRLMC/2359/2024	PANU @ SAYEED SAHA @ SA VS STATE OF ODISHA	SAMARENDRA BAHADUR VS	NIALI /23 /2018 0 //
157	D-CRLMC/2361/2024	SHIBASHIS MOHANTY VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	KENDRAPARA /43 /2020 0 //
158	D-CRLMC/2365/2024	KHALIK KHAN VS STATE OF ODISHA	BIJAYA KUMAR PARIDA 2 VS	KISSANNAGAR PS /26 /2015 0 //
159	D-CRLMC/2368/2024	ANSHUMAN SAMANTARAY	TANMAY MISHRA	NAYAPALLI P.S. /657 /2019

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		VS	VS	()
160	D-CRLMC/2383/2024	STATE OF ODISHA AKULA JATA	SUNIL KUMAR PANDA	// / /0
		VS	VS	()
161	D-CRLMC/2395/2024	STATE OF ODISHA SUMANTA KUMAR NAYAK	RABINDRA NATH PANDA	// BANKI /350 /2015
		VS	VS	()
162	D-CRLMC/2414/2024	STATE OF ODISHA MADHU KUMBHAR	AKSHAYA KUMAR SAHOO	// SAINTALA /129 /2019
		VS	VS	()
163	D-CRLMC/2423/2024	STATE OF ORISSA BIJAYA KUMAR NEGI	MOHENDRA KUMAR MOHAPATRO	// KORAPUT VIGILANCE /63 /2015
		VS	VS	()
164	D-CRLMC/2439/2024	STATE OF ODISHA MANTU KHANDUALA @ KHANDAL	BASANTA KUMAR DAS	// HINJILI /60 /2012
		VS	VS	()
165	D-CRLMC/2443/2024	STATE OF ODISHA RAMA JANI	SURYAKANTA DWIBEDI	// PAPADAHANDI /88 /2018
		VS	VS	()
166	D-CRLMC/2446/2024	STATE OF ODISHA DEEPAK DAS @ DIPTIRANJAN DAS	PRADEEP KUMAR DASH	// KENDRAPARA SADAR /793 /2023
		VS	VS	()
167	D-CRLMC/2447/2024	STATE OF ODISHA HADIA@ RAMESH DAS	DEEPAK KUMAR MOHAPATRA	// BHOGRAI /48 /2013
		VS	VS	()
168	D-CRLMC/2453/2024	STATE OF ODISHA DEEPAK BISOYI @ DEEPAK KUMAR BISOYEE	SANTOSH KUMAR MAHANTY	// SHERAGADA /417 /2023
		VS	VS	()
169	D-CRLMC/2462/2024	STATE OF ODISHA BIJAY KUMAR PRADHAN	DEEPAK RANJAN SUNDARAY	// SECTOR-15 /62 /2006
		VS	VS	()
170	D-CRLMC/2467/2024	STATE OF ODISHA DINESH KUMAR JENA	SAMVIT MOHANTY	// / /0
		VS	VS	()

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171	D-CRLMC/2485/2024	STATE OF ODISHA BABU PANDA @ SUNIL PANDA @ CHILA BABU VS	JYOTIRMAYA SAHOO VS	// BADABAZAR /201 /2013 ()
172	D-CRLMC/2486/2024	STATE OF ODISHA TAPAN MAHALIK VS	DEEPAK KUMAR MOHAPATRA VS	// BASTA /71 /2019 ()
173	D-CRLMC/2488/2024	STATE OF ODISHA RANJIT KUMAR SAHU VS	MANAS KUMAR CHAND VS	// KANTABANJI /286 /2022 ()
174	D-CRLMP/2317/2024	STATE OF ODISHA AULA SURESH VS	S.S.RAY (2) VS	// / /0 ()
175	D-CRLMP/2335/2024	STATE OF ODISHA SIBANI MALLIK VS	BYOMAKESH TRIPATHY VS	// / /0 ()
176	D-CRLMP/2339/2024	STATE OF ODISHA PRABHAS CHANDRA PRADHAN VS	BYOMAKESH TRIPATHY VS	// / /0 ()
177	D-CRLMP/2371/2024	STATE OF ODISHA MADHUMITA BEHERA VS	DIGAMBARA MISHRA VS	// / /0 ()
178	D-CRLMP/2389/2024	STATE OF ODISHA JAGANNATH BEHERA VS	JYOTIRMAYA SAHOO VS	// / /0 ()
179	D-CRLMP/2391/2024	STATE OF ODISHA RANI NAYAK VS	PRASANTA KUMAR SAHOO VS	// / /0 ()
180	D-CRLMP/2427/2024	STATE OF ODISHA PRATIMA DAS VS	KABIRAJ PRADHAN VS	// / /0 ()
181	D-CRLMP/2429/2024	STATE OF ODISHA TIRU DAS VS STATE OF ODISHA	KABIRAJ PRADHAN VS	// / /0 () //

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182	D-CRLMP/2450/2024	LIPI MOHAPATRA VS ASIT PANIGRAHI	MANAS KUMAR CHAND VS	// 0 //
183	D-CRLMP/2455/2024	RAMESH PRASAD PANDA VS SUPERINTENDENT OF POLICE, EOW, CID, CRIME BRANCH, BBSR	BIGYAN KUMAR SHARMA VS	// 0 //
184	D-CRLMP/2458/2024	SUSHANTI TRIPATHY VS SUPERINTENDENT OF POLICE, EOW, CID, CRIME BRANCH, BBSR	BIGYAN KUMAR SHARMA VS	// 0 //
185	D-CRLMP/2469/2024	GYANA RANJAN DHAL VS STATE OF ODISHA	VS	// 0 //
186	D-CRLMP/2473/2024	MANDAKINI KAR VS STATE OF ODISHA	PRANAYA SWAIN VS	// 0 //
187	D-CRLMP/2480/2024	MALLI DAS VS STATE OF ODISHA	KABIRAJ PRADHAN VS	// 0 //
188	D-CRLMP/2489/2024	RAMAKANTA DAS VS KARUNAKAR NAYAK	KISHORE CHANDRA PRADHAN VS	// 0 //
189	D-CRLREV/2324/2024	SIBA NAYAK VS STATE OF ODISHA	MAHES DAS VS	BELAGARH /5 /2015 0 //
190	D-CRLREV/2343/2024	SANJAY KUMAR MODI VS M/S L.M. FASHIONS PVT LTD, CUTTACK	SOUMYA DEV RAY VS	// 0 //
191	D-CRLREV/2362/2024	KANHA NAIK VS STATE OF ODISHA	LALITENDU BHUYAN VS	CHAMPUA /144 /2023 0 //
192	D-CRP/3426/2024	SAUDAMINI SAHOO VS VISHAL BEHERA	DWARIKA PRASAD MOHANTY VS	// 0 //
193	D-CRP/3443/2024	MAHENDRA KUMAR MAHARANA	AMIYA KUMAR MOHANTY	//

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		VS	VS	0
194	D-MACA/3326/2024	GOURI MAHARANA ASHOK KUMARF AGRAWAL	PRADEEP KUMAR MISHRA	//
		VS	VS	0
195	D-MACA/3330/2024	MANAS RANJAN DAS MAHESWAR BHATTA	PRADEEP KUMAR MISHRA	//
		VS	VS	0
196	D-MACA/3381/2024	NITYA PRASAD PATTANAIK MOHAN NAYAK	BIRANCHI NARAYAN RATH	//
		VS	VS	0
197	D-MACA/3387/2024	SANTOSH KUMAR MISHRA SUKANTI NAYAK	BIRANCHI NARAYAN RATH	//
		VS	VS	0
198	D-MACA/3404/2024	JANARDAN PATIL ORIENTAL INSURANCE CO. LTD.	NAYAN BEHARI DAS	//
		VS	VS	0
199	D-MACA/3455/2024	ASHOK SASMAL DIVL. MANAGER, UNITED INDIA INSURANCE CO. LTD.	RAMESH CHANDRA SAHOO 1	//
		VS	VS	0
200	D-MACA/3471/2024	SUSENI DALABEHERA DIVL. MANAGER, NATIONAL INSURANCE CO. LTD.	MAHITOSH SINHA	//
		VS	VS	0
201	D-MACA/3481/2024	RAGHUNATH ROUT D.M., NATIONAL INSURANCE CO.LTD., ANGUL	MAHITOSH SINHA	//
		VS	VS	0
202	D-MACA/3486/2024	RAGHUNATH ROUT B.M., NEW INDIA ASSURANCE CO.LTD., BALASORE	MAHITOSH SINHA	//
		VS	VS	0
203	D-MACA/3487/2024	GITARANI ROUT ICICI LOMBARD G.I.CO. LTD.	G.P.DUTTA	//
		VS	VS	0
204	D-MACA/3497/2024	KAMALA DEVI SINGH MANAGER, MAGMA HDI G.I.CO. LTD.	G.P.DUTTA	//
		VS	VS	0

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205	D-MACA/3508/2024	MAMATA MURMU M/S. ORIENTAL INSURANCE CO. LTD. VS	G.P.DUTTA VS	// // 0
206	D-MACA/3517/2024	SANJAYA KUMAR JENA SBI G.I.CO. LTD VS	G.P.DUTTA VS	// // 0
207	D-MATA/3584/2024	BINOD MALLICK JYOTI PANDA VS	SAILAZA NANDAN DAS VS	// // 0
208	D-OTAPL/3614/2024	ASHUTOSH MAHAPATRA M/S. VIRAJAA STEEL AND POWER (P) LTD. VS	UMESH CHANDRA BEHURA VS	// // 0
209	D-RPFAM/3309/2024	COMMISSIONER, CENTRAL EXCISE, CUSTOMS AND SERVICE TAX, BHUBANESWAR MURALI MOHAN DAS VS	SARADA PRASAD DASH VS	// // 0
210	D-RPFAM/3451/2024	JYOTI REKHA DAS PURNA CHANDRA MAHANTA VS	DIPTI REKHA NANDA VS	// // 0
211	D-RPFAM/3470/2024	PRATYUSH KUMAR MAHANTA SHWETA MAHAPATRA VS	SUVASHISH PATTANAIAK VS	// // 0
212	D-RSA/3570/2024	ROSHAN MISHRA RAMANI RANJAN KAR @ BULU VS	BIBEKANANDA BHUYAN VS	// // 0
213	D-TRPCRL/2372/2024	BINODINI MOHANTY CHANDAN KUMAR BHARTI@BHARATI VS	BALARAM NAYAK VS	// // 0
214	D-TRPCRL/2379/2024	KUNI DEHURY SAURABH MOHAPATRA VS	ANJAN KUMAR BISWAL VS	// // 0
215	D-WA/3375/2024	SWETAPADMA SAMAL STATE OF ODISHA VS	DEBASIS MOHAPATRA, A.S.C. VS	// // 0
		TRINATH NAYAK		//

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216	D-WA/3560/2024	SANJU LUHA VS ADDL. DISTRICT MAGISTRATE, BARGARH	DR. JITENDRA KUMAR LENKA VS	// 0 //
217	D-WA/3596/2024	MADHUSUDAN ROUT VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
218	D-WP(C)/3306/2024	PRASANTA KUMAR PATRA VS STATE OF ODISHA	DEBASHISHA HOTA VS	// 0 //
219	D-WP(C)/3307/2024	CHITTARANJAN MAITY VS ASST. SETTLEMENT OFFICER, BBSR	BISWAJIT NAYAK VS	// 0 //
220	D-WP(C)/3308/2024	JAYASRI MAITY VS ASST. SETTLEMENT OFFICER, BBSR	BISWAJIT NAYAK VS	// 0 //
221	D-WP(C)/3310/2024	SABARMATI EDUCATIONAL CHARITABLE TRUST, CUTTACK VS DIRECTORATE OF MEDICAL EDUCATION AND TRAINING, BBSR	PAMI RATH VS	// 0 //
222	D-WP(C)/3311/2024	BABU PADHY VS ADDL. CHIEF SECY. WATER RESOURCES DEPT. BBSR	RABINDRA KUMAR PATNAIK VS	// 0 //
223	D-WP(C)/3312/2024	SHIV KUMAR SAHOO VS STATE OF ODISHA	SOURAV DAS VS	// 0 //
224	D-WP(C)/3315/2024	BHASKAR RANA VS STATE OF ODISHA	PRASANNA KUMAR PARHI VS	// 0 //
225	D-WP(C)/3316/2024	ATASI ROUT VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
226	D-WP(C)/3317/2024	MAMATA MOHAPATRA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
227	D-WP(C)/3318/2024	M/S. ARUPANANDA DHAL, KEONJHAR	KAJAL SAHOO	//

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	WP(C)/1416/2024	VS ADDITIONAL COMMISSIONER OF STATE TAX, ODISHA	VS	0 //
228	D-WP(C)/3319/2024	INDIRA DEHURY VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
229	D-WP(C)/3320/2024	JHUNUBALA MALLIK VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
230	D-WP(C)/3321/2024	USHARANI DASH VS STATE OF ODISHA	KANANBALA ROY CHOUDHURY VS	// 0 //
231	D-WP(C)/3322/2024	MANTU KISHORE DAS VS STATE OF ODISHA	SATYANARAYAN PATTANAİK VS	// 0 //
232	D-WP(C)/3323/2024 WP(C)/1502/2024	BRUNDABAN BARIK VS STATE OF ODISHA	BIBHU PRASAD DAS VS	// 0 //
233	D-WP(C)/3324/2024	M/S. THRIVENI EARTHMOVERS PVT. LTD. KEONJHAR VS UNION OF INDIA	ASIT KUMAR DASH VS	// 0 //
234	D-WP(C)/3325/2024	RAJALAXMI BALABANTARAY VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
235	D-WP(C)/3327/2024 WP(C)/1509/2024	DEV PRAKASH DIDWANIA VS STATE BANK OF INDIA, BBSR	ANIMESH MOHANTY VS	// 0 //
236	D-WP(C)/3328/2024	ALBERT SURIN VS STATE OF ODISHA	VISWAJEET MALLICK VS	// 0 //
237	D-WP(C)/3329/2024	RITANJALI JENA VS STATE OF ODISHA	BINAYA KUMAR MOHANTY VS	// 0 //
238	D-WP(C)/3331/2024	ALKA MAHIMA SURIN VS	VISWAJEET MALLICK VS	// 0

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239	D-WP(C)/3332/2024	STATE OF ODISHA KAILASINI ROUTRAY VS COMPETENT AUTHORITY CUM L.A. OFFICER, KHURDA	KABIRAJ PRADHAN VS	// // 0 //
240	D-WP(C)/3333/2024 WP(C)/1507/2024	ADIKANDA PRADHAN VS CHAIRMAN, ODISHA GRAMYA BANK, BBSR	PRAVASH CHANDRA JENA VS	// // 0 //
241	D-WP(C)/3334/2024	ELINA ANKITA SURIN VS STATE OF ODISHA	VISWAJEET MALLICK VS	// // 0 //
242	D-WP(C)/3335/2024 WP(C)/1506/2024	BHAGIRATHI MANDAL VS STATE OF ODISHA	LAMBODAR PRADHAN VS	// // 0 //
243	D-WP(C)/3336/2024	NETRANANDA ROUT VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	// // 0 //
244	D-WP(C)/3337/2024 WP(C)/1493/2024	GURU CHARAN CHOUDHURY VS STATE OF ODISHA	LAMBODAR PRADHAN VS	// // 0 //
245	D-WP(C)/3338/2024 WP(C)/1490/2024	NITAI MANDAL VS STATE OF ODISHA	LAMBODAR PRADHAN VS	// // 0 //
246	D-WP(C)/3339/2024 WP(C)/1501/2024	BHARAT KUMAR MANDAL VS STATE OF ODISHA	LAMBODAR PRADHAN VS	// // 0 //
247	D-WP(C)/3340/2024 WP(C)/1498/2024	SUSANTA MANDAL VS STATE OF ODISHA	LAMBODAR PRADHAN VS	// // 0 //
248	D-WP(C)/3341/2024	KAILASH CHANDRA MUDULI VS STATE OF ODISHA	PREMANANDA MOHANTY VS	// // 0 //
249	D-WP(C)/3342/2024	PURNA CHANDRA BHUYAN VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// // 0 //

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250	D-WP(C)/3343/2024	PRAVAKAR DAS VS STATE OF ODISHA	PREMANANDA MOHANTY VS	// 0 //
251	D-WP(C)/3345/2024	BHARATI DASH VS STATE OF ODISHA	PREMANANDA MOHANTY VS	// 0 //
252	D-WP(C)/3347/2024	SUMITRA @ SUMAN JAIN VS SANTOSH KUMAR AGARWAL	BISWAJIT MOHAPATRA VS	// 0 //
253	D-WP(C)/3348/2024	PRAFULLA KUMAR NAYAK VS STATE OF ODISHA	PREMANANDA MOHANTY VS	// 0 //
254	D-WP(C)/3349/2024 WP(C)/1398/2024	FARHA QUADRI VS STATE OF ODISHA	MD. GOLAM MADANI VS	// 0 //
255	D-WP(C)/3350/2024	SASADHAR LENKA VS STATE OF ODISHA	PREMANANDA MOHANTY VS	// 0 //
256	D-WP(C)/3351/2024	RUSHI DEI @ ROHINI SAMAL VS UNION OF INDIA	ARCHANA BEHERA VS	// 0 //
257	D-WP(C)/3352/2024	SUBRAT KUMAR SAMAL VS CHAIRPERSON, BHADRAK MUNICIPALITY, BHADRAK	PRATIK DASH VS	// 0 //
258	D-WP(C)/3353/2024 WP(C)/1492/2024	SAUMYADIP CHAKRABARTY VS JOINT COMMNR. OF STATE TAX (APPEAL), BALASORE	PRATIK DASH VS	// 0 //
259	D-WP(C)/3354/2024	BHARATI PATRA VS SUB-COLLECTOR, BERHAMPUR	KISHORE KUMAR MISHRA VS	// 0 //
260	D-WP(C)/3355/2024	KANAKLATA ROUSTRAY VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
261	D-WP(C)/3356/2024	KULAMANI SETHI	BINAYA KUMAR MOHANTY	//

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		VS	VS	0
		STATE OF ODISHA		//
262	D-WP(C)/3357/2024	M/S TARINI MINERALS PVT. LTD., SUNDERGARH	ASIT KUMAR DASH	//
		VS	VS	0
		UNION OF INDIA		//
263	D-WP(C)/3358/2024	DAMAYANTI SAHU	DEBASIS TRIPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
264	D-WP(C)/3359/2024	HIMANSHU SEKHAR SAMAL	SUSANTA SEKHAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
265	D-WP(C)/3360/2024	NIRANJAN DAS	SUJATA JENA	//
		VS	VS	0
		STATE OF ODISHA		//
266	D-WP(C)/3361/2024	SIBANANDA SAHU	KIRTAN DANG	//
		VS	VS	0
		STATE OF ODISHA		//
267	D-WP(C)/3362/2024	CHANDAN KUMAR NAYAK	SATYABRATA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
268	D-WP(C)/3363/2024	MURALIDHAR GIRI	GYANA RANJAN SETHI	//
		VS	VS	0
		STATE OF ODISHA		//
269	D-WP(C)/3364/2024	CAPT. GOURI PRASAD BISWAL	MANOJA KUMAR KHUNTIA	//
		VS	VS	0
		UNION OF INDIA		//
270	D-WP(C)/3365/2024	M/S. D.D. BUILDERS LTD. (DDBL), KALAHANDI	PRATEIK PARIJA	//
	WP(C)/1438/2024	VS	VS	0
		STATE OF ODISHA		//
271	D-WP(C)/3366/2024	SRIYANKA SETHI	SAILABALA JENA	//
	WP(C)/1499/2024	VS	VS	0
		STATE OF ODISHA		//
272	D-WP(C)/3367/2024	MAMATA KUMARI TRIPATHY	PRADIPTA KUMAR PATTANAYAK	//
		VS	VS	0

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273	D-WP(C)/3368/2024 WP(C)/1487/2024	STATE OF ODISHA BASANTI MALIK VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// // 0 //
274	D-WP(C)/3369/2024 WP(C)/1496/2024	V. AVYAKTA VS STATE OF ODISHA	SAILABALA JENA VS	// // 0 //
275	D-WP(C)/3370/2024	M/S THE NATIONAL SMALL INDUSTRIES CORP. LTD., BBSR VS CHIEF COMMNR., COMMERCIAL TAX AND GST, ODISHA, CUTTACK	RAMESH CHANDRA JENA VS	// // 0 //
276	D-WP(C)/3371/2024	PRATIK SAHOO VS STATE OF ODISHA	SUBHASREE MOHANTY VS	// // 0 //
277	D-WP(C)/3372/2024	MANUEL EKKA VS STATE OF ODISHA	ARIJEET MISHRA VS	// // 0 //
278	D-WP(C)/3373/2024 WP(C)/1459/2024	MANORANJAN BEHERA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	// // 0 //
279	D-WP(C)/3374/2024	BIRU @ CHINTAMANI MAJHI VS TAHASILDAR, REAMAL, DEOGARH	PRASANTA KUMAR JENA VS	// // 0 //
280	D-WP(C)/3377/2024	ARJUN JENA VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// // 0 //
281	D-WP(C)/3378/2024	GITANJALI MUKHI VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// // 0 //
282	D-WP(C)/3380/2024	NARAYAN SAHOO VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// // 0 //
283	D-WP(C)/3382/2024	MITHUN DAS VS UNION OF INDIA	SATYAJIT MOHAPATRA VS	// // 0 //

ORISSA HIGH COURT

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	D-WP(C)/3384/2024	MANOJ KUMAR SAHOO VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// 0 //
285	D-WP(C)/3385/2024	BHUPAL CHANDRA BEHERA VS STATE OF ODISHA	KHAGESWAR BEHERA VS	// 0 //
286	D-WP(C)/3386/2024	PRAFULLA KUMAR MALLICK VS STATE OF ODISHA	PRAFULLA CHANDRA DAS VS	// 0 //
287	D-WP(C)/3388/2024	RAJANI KANTA PADHY VS STATE OF ODISHA	KHAGESWAR BEHERA VS	// 0 //
288	D-WP(C)/3389/2024	NALINI MOHANTY VS ELCECTION COMMNR. OF ODISHA, TOSHALI BHAWAN, BBSR	SMITA RANJAN PATNAIK VS	// 0 //
289	D-WP(C)/3390/2024	DAMODAR BHOI VS STATE OF ODISHA	KHAGESWAR BEHERA VS	// 0 //
290	D-WP(C)/3391/2024 WP(C)/1426/2024	M/S. IMBER HEALTHCARE (OPC) PVT. LTD., BBSR VS ADDL. COMMNR., GST (APPEALS), BBSR	MADHAB LAL AGARWAL VS	// 0 //
291	D-WP(C)/3392/2024	UGRASEN SINGH VS STATE OF ODISHA	BHAKTA RANJAN BARIK VS	// 0 //
292	D-WP(C)/3393/2024	NRUPAJ PASAYAT VS STATE OF ODISHA	KHAGESWAR BEHERA VS	// 0 //
293	D-WP(C)/3394/2024	GAGANESWAR BEMAL VS STATE OF ODISHA	KHAGESWAR BEHERA VS	// 0 //
294	D-WP(C)/3395/2024	BIJAYA KUMAR NANDA VS STATE OF ODISHA	KHAGESWAR BEHERA VS	// 0 //
295	D-WP(C)/3396/2024	DEBADATTA DAS	MANAS PATI	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ORISSA		//
296	D-WP(C)/3397/2024	TANKA DHAR SAHOO	MANAS PATI	//
		VS	VS	0
		STATE OF ORISSA		//
297	D-WP(C)/3399/2024	MUSTAKIM AHEMAD	KUNAL KUMAR SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
298	D-WP(C)/3402/2024	SHYAM SUNDAR HANSDAH	SANJAY KUMAR SAMANTARAY	//
		VS	VS	0
		STATE OF ODISHA		//
299	D-WP(C)/3403/2024	MIRZA IDREES BAIG	KRUSHNA CHANDRA DASH	//
		VS	VS	0
		STATE OF ODISHA		//
300	D-WP(C)/3405/2024	KUMAR DEBADUTTA	RAMA CHANDRA JENA	//
		VS	VS	0
		STATE OF ODISHA		//
301	D-WP(C)/3406/2024	SRIDHAR MOHAPATRA	BHABANI SHANKAR RAYAGURU	//
		VS	VS	0
		STATE OF ODISHA		//
302	D-WP(C)/3409/2024	KIRAN KUMAR MISHRA	SATRUGHNA DASH (A)	//
		VS	VS	0
		BRANCH MANAGER, INDIAN OVERSEAS BANK, JAJPUR		//
303	D-WP(C)/3410/2024	RAMAKANTA BEHERA	SARATHI JYOTI MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
304	D-WP(C)/3412/2024	DINABANDHU PAIKARAY	SURYAKANTA DASH	//
		VS	VS	0
		THE COLLECTOR, KHURDA		//
305	D-WP(C)/3413/2024	AJAYA KUMAR SAHOO	BIJAYA KUMAR SAHOO	//
		VS	VS	0
		SUB COLLECTOR, JAJPUR		//
306	D-WP(C)/3415/2024	MUNA SAMANTARAY	SUDARSAN BEHERA	//
		VS	VS	0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
307	D-WP(C)/3416/2024	STATE OF ODISHA BASANTA KUMAR NAYAK VS	SAMARENDRA BAHADUR VS	// // 0
308	D-WP(C)/3417/2024	STATE OF ODISHA NIROD CHANDRA GIRI VS	DEBASIS ROUT VS	// // 0
309	D-WP(C)/3418/2024	STATE OF ODISHA RAJ ARYAN PRADHAN VS	BIRAJA PRASANNA DAS VS	// // 0
310	D-WP(C)/3420/2024	STATE BANK OF INDIA, MUMBAI BIRANCHI NARAYAN NAYAK VS	DEBASIS ROUT VS	// // 0
311	D-WP(C)/3421/2024	STATE OF ODISHA HARIHAR MALLIK VS	DIPTI RANJAN BHOKTA VS	// // 0
312	D-WP(C)/3422/2024	STATE OF ODISHA MOHAN PRADHAN VS	DEBASIS ROUT VS	// // 0
313	D-WP(C)/3423/2024	STATE OF ODISHA BAIDHAR BEHERA VS	SANJAY KUMAR DAS 2 VS	// // 0
314	D-WP(C)/3424/2024	STATE OF ODISHA SK. MOHIUDDIN VS	SHAIK ABDUL NAYEEM VS	// // 0
315	D-WP(C)/3425/2024	COMMN. LAND REFORM, ODISHA, CUTTACK SUBAS CHANDRA JENA VS	AKSHAYA KUMAR DORA VS	// // 0
316	D-WP(C)/3428/2024	COLLECTOR, GANJAM JITRAY BASKEY VS	PRASANTA KUMAR MOHANTY (2) VS	// // 0
317	D-WP(C)/3429/2024	STATE OF ODISHA PURNA CHANDRA NAYAK VS STATE OF ODISHA	RASHMI KANTA ACHARYA VS	// // 0 //

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
318	D-WP(C)/3431/2024	M/S M.P. CONSTRUCTIONS, CUTTACK VS STATE OF ODISHA	KAMAL BEHARI PANDA VS	// 0 //
319	D-WP(C)/3433/2024	BICHITRANANDA GOUDA VS COLLECTOR, GANJAM	AKSHAYA KUMAR DORA VS	// 0 //
320	D-WP(C)/3435/2024	KUNA PADHAN VS DILLIP KUMAR SAHU	AMIT PRASAD BOSE VS	// 0 //
321	D-WP(C)/3436/2024	STATE BANK OF INDIA, CUTTACK VS DIST. MAGISTRATE AND COLLECTOR, CUTTACK	BIBHU PRASAD DAS VS	// 0 //
322	D-WP(C)/3437/2024	SANJUKTA PATRO VS ADDL. COMMNR., OF SETTLEMENT AND CONSOLIDATION, GANJAM	ASHOK KUMAR DAS VS	// 0 //
323	D-WP(C)/3439/2024	BISWARNJAN SWAIN VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
324	D-WP(C)/3440/2024 WP(C)/1505/2024	KAMAL LOCHAN MOHANTY VS RAJIB LOCHAN MOHANTY	SUSANTA KUMAR DASH VS	// 0 //
325	D-WP(C)/3442/2024	NARMADA DAKUA VS ADDL. COMMNR. OF SETTLEMENT AND CONSOLIDATION, GANJAM	ASHOK KUMAR DAS VS	// 0 //
326	D-WP(C)/3444/2024	SADI @ S.RAJESWARI REDDY VS ADDL. COMMNR. OF SETTLEMENT AND CONSOLIDATION, GANJAM	ASHOK KUMAR DAS VS	// 0 //
327	D-WP(C)/3446/2024	GURU KHILO VS ARJUN HANTAL	MAHESWAR MOHANTY VS	// 0 //
328	D-WP(C)/3452/2024	SUSAMA ALEYA VS STATE OF ODISHA	HARIPAD MOHANTY VS	// 0 //
329	D-WP(C)/3454/2024	YUSHAB BARJO	HARIPAD MOHANTY	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
330	D-WP(C)/3457/2024	SUDHANSU DAS	SIDHARTH SHANKAR PADHY	//
		VS	VS	0
		STATE OF ODISHA		//
331	D-WP(C)/3458/2024	GOPI CHANDA MURMU	SURYAKANTA DWIBEDI	//
		VS	VS	0
		UNION OF INDIA		//
332	D-WP(C)/3460/2024	DR. PINAKI MOHANTY	SWAPNIL ROY	//
		VS	VS	0
		STATE OF ODISHA		//
333	D-WP(C)/3462/2024	LAXMIDHARA MOHANTY	JYOTIRMAY GUPTA	//
		VS	VS	0
		STATE OF ODISHA		//
334	D-WP(C)/3463/2024	JAYASHREE NAYAK	KISHORE KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
335	D-WP(C)/3465/2024	RAMESH CHANDRA DAS	JAJATI KESHARI KHUNTIA	//
		VS	VS	0
		STATE OF ODISHA		//
336	D-WP(C)/3466/2024	ABHIRAM MANTHAN	SAMEER KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
337	D-WP(C)/3467/2024	TRINATH GOUDA	JYOTIRMAY GUPTA	//
		VS	VS	0
		STATE OF ODISHA		//
338	D-WP(C)/3469/2024	SATYASWARUP MOHANTY	SAMEER KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
339	D-WP(C)/3472/2024	JAYASHREE RAYGURU	SAMEER KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
340	D-WP(C)/3473/2024	SHAKTI SANGRAM NAYAK	SAMEER KUMAR DAS	//
		VS	VS	0

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341	D-WP(C)/3474/2024	STATE OF ODISHA GADADHAR SWAIN VS GOVT. OF ODISHA	SATYABRATA MOHANTY VS	// // 0 //
342	D-WP(C)/3475/2024	TAPAN TAKARIA VS GOVT. OF ODISHA	SATYABRATA MOHANTY VS	// 0 //
343	D-WP(C)/3476/2024	DAITARI NAYAK VS GOVT. OF ODISHA	SATYABRATA MOHANTY VS	// 0 //
344	D-WP(C)/3478/2024 WP(C)/1486/2024	IIMT COLLEGE OF NURSING, ROURKELA VS STATE OF ODISHA	SOU MENDRA PATTANA I K VS	// 0 //
345	D-WP(C)/3479/2024 WP(C)/1482/2024	XAVIER COLLEGE OF NURSING, BBSR, KHURDA VS STATE OF ODISHA	SOU MENDRA PATTANA I K VS	// 0 //
346	D-WP(C)/3482/2024	JIGYANSA LENKA VS COUNCIL OF HIGHER SECONDARY EDN. BBSR	BIKASH MISHRA VS	// 0 //
347	D-WP(C)/3483/2024	DIPTI PANDA VS THE STATE OF ODISHA	SUBHENDU KUMAR NAYAK VS	// 0 //
348	D-WP(C)/3484/2024	SATYABHAMA BEHERA VS STATE OF ODISHA	JAGAMOHAN PATTANA I K VS	// 0 //
349	D-WP(C)/3485/2024	GITANJALI MISHRA VS THE COLLECTOR AND D.M DHENKANAL	SWAYAMJIT ROUT VS	// 0 //
350	D-WP(C)/3488/2024	KRUSHNA CHANDRA SETHY VS STATE OF ODISHA	PRADEEP KUMAR ROUT VS	// 0 //
351	D-WP(C)/3490/2024	BHISMADEV SAHU@ VISMADDEV SAHU VS STATE OF ODISHA	BYOMOKESH SAHOO VS	// 0 //

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
352	D-WP(C)/3494/2024	SANATAN SABAR VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	// 0 //
353	D-WP(C)/3495/2024	AUM SAI COLLEGE OF PARAMEDICAL, BERHAMPUR, GANJAM VS ODISHA UNIVERSITY OF HEALTH SCIENCES, BBSR	SIDHESWAR MALLIK VS	// 0 //
354	D-WP(C)/3496/2024	PURNA CHANDRA MANDANGI VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	// 0 //
355	D-WP(C)/3499/2024	KSHYAMANIDHI PADHAN VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	// 0 //
356	D-WP(C)/3500/2024	SITA BHOI VS STATE OF ODISHA	DHANANJAYA NAYAK VS	// 0 //
357	D-WP(C)/3502/2024	KHIRODINI NAYAK VS GENERAL MANAGER, ODISHA GRAMYA BANK, BBSR	SANDEEP RATH VS	// 0 //
358	D-WP(C)/3503/2024	SRIBATSHA NAIK VS COLLECTOR-CUM-SPECIAL LAND ACQUISITION OFFICER,KALAHANDI.	SRI ASIT KUMAR PATTNAIK VS	// 0 //
359	D-WP(C)/3504/2024	DIGAMBAR PATRI VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	// 0 //
360	D-WP(C)/3506/2024	DR. SHADAB ALI BAIG VS STATE OF ODISHA	BIMBISAR DASH VS	// 0 //
361	D-WP(C)/3507/2024	SATYABADI PATEL VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
362	D-WP(C)/3511/2024	DILLIP KUMAR SAHOO VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
363	D-WP(C)/3513/2024	SUSANTA KUMAR OJHA	SASWATI MOHAPATRA	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
364	D-WP(C)/3514/2024	SANJAY KUMAR MALIK	DWARIKA PRASAD MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
365	D-WP(C)/3518/2024	RAMANUJA PRASAD NAYAK	SASWATI MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
366	D-WP(C)/3519/2024	PRADIPTA KUMAR PARIDA	ANSUMAN BHUYAN	//
		VS	VS	0
		STATE OF ODISHA		//
367	D-WP(C)/3521/2024	SUNITA PATTANAIK	PRATYUSHA NAIDU	//
		VS	VS	0
		STATE OF ODISHA		//
368	D-WP(C)/3523/2024	JYOTSNA DASH	JAGAJIT PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
369	D-WP(C)/3524/2024	RAMA CHANDRA SAHOO	RABINDRA KUMAR PATNAIK	//
		VS	VS	0
		ADDL. CHIEF SECY., WATER RESOURCES DEPT., BBSR		//
370	D-WP(C)/3528/2024	MANDHATA CHHURA	PRASANTA KUMAR MISHRA	//
		VS	VS	0
		STATE GOVT. OF ODISHA		//
371	D-WP(C)/3530/2024	JUGAL KISHORE PARIDA	ANSUMAN BHUYAN	//
		VS	VS	0
		STATE OF ODISHA		//
372	D-WP(C)/3531/2024	ROMANCHALA GANDA	ASIT KUMAR PATTNAIK	//
		VS	VS	0
		COLLECTOR CUM SPECIAL LAND ACQUISITION OFFICER		//
373	D-WP(C)/3532/2024	M/S BASANTI ELECTRICALS AND CONSTRUCTION, JAJPUR	UPENDRA KUMAR SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
374	D-WP(C)/3533/2024	SUNIL KUMAR MOHAPATRA	MANOJ KUMAR PANDA	//
		VS	VS	0

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375	D-WP(C)/3537/2024	STATE OF ODISHA SUJIT KUMAR BURH VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
376	D-WP(C)/3538/2024	STATE OF ODISHA PRIYADARSHINEE MOHAPATRA VS	MANOJ KUMAR PANDA VS	// // 0
377	D-WP(C)/3541/2024	STATE BANK OF INDIA, BBSR M/S BASANTI ELECTRICALS AND CONSTRUCTION, JAJPUR VS	UPENDRA KUMAR SAMAL VS	// // 0
378	D-WP(C)/3542/2024	STATE OF ODISHA PREETIPRANGYA MISHRA VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
379	D-WP(C)/3544/2024	STATE OF ODISHA MANOJ KUMAR DASH VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
380	D-WP(C)/3545/2024	STATE OF ODISHA LAXMI PRADHAN VS	NIHAL RATH VS	// // 0
381	D-WP(C)/3546/2024	STATE OF ODISHA NAKULA KHATEI VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
382	D-WP(C)/3548/2024	STATE OF ODISHA JAGABANDHU KHOSLA VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
383	D-WP(C)/3549/2024	STATE OF ODISHA DRIEMS SCIENCE HIGHER SECONDARY SCHOOL, CUTTACK VS	GOURI MOHAN RATH VS	// // 0
384	D-WP(C)/3550/2024	STATE OF ODISHA MAYADHAR KHATUA VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
385	D-WP(C)/3551/2024	STATE OF ODISHA DRIEMS MECHANICAL, CUTTACK VS STATE OF ODISHA	GOURI MOHAN RATH VS	// // 0 //

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
386	D-WP(C)/3553/2024	AJAYA KUMAR ROUL VS CHAIRMAN, INSURANCE REGULATORY AND DEVELOPMENT AUTHORITY, MUMBAI	AKSHAYA KUMAR PANDEY VS	// 0 //
387	D-WP(C)/3554/2024	SHASHIKANTA MOHAPATRA VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	// 0 //
388	D-WP(C)/3556/2024	CHINMAYEE MOHAPATRA VS STATE OF ODISHA	KARUNAKAR NAYAK VS	// 0 //
389	D-WP(C)/3558/2024	MAHABIR PRASADA MISHRA VS UNION OF INDIA	SUSHANT KUMAR PRADHAN - 3 VS	// 0 //
390	D-WP(C)/3561/2024	PRAFULLA CHANDRA SAHU VS COLLECTOR, ANGUL	PRASHANTA KUMAR DAS VS	// 0 //
391	D-WP(C)/3562/2024	LELIN PRASAD DAS VS RAIL VIKAS NIGAM LTD., NEW DELHI	BISWAJIT NAYAK VS	// 0 //
392	D-WP(C)/3564/2024	PUSPALATA PAHADSINGH VS STATE OF ODISHA	SUDEEP KUMAR SARANGI VS	// 0 //
393	D-WP(C)/3565/2024	GANAPATI ISHAWRA @ GANAPATI BEHERA VS CT AND GST OFFICER, BALASORE	SUBHASIS PANDA VS	// 0 //
394	D-WP(C)/3566/2024	RABINDRA TARAI VS STATE OF ODISHA	ABINASH NAYAK VS	// 0 //
395	D-WP(C)/3567/2024	BIKRAM KUMAR PRADHAN VS STATE OF ODISHA	ASHIT KUMAR DASH VS	// 0 //
396	D-WP(C)/3569/2024	M/S. ODISHA HANDLOOM BOYANAKALA, JAJPUR VS THE MANAGER, UCO BANK, JAJPUR	JITENDRA KUMAR MISHRA (2) VS	// 0 //
397	D-WP(C)/3572/2024	JASHPAL SINGH	SIDHARTH SHANKAR PADHY	//

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		VS	VS	0
398	D-WP(C)/3573/2024	ODISHA LIFT IRRIGATION CORP. LTD., BBSR SHIV NARAYAN PATNAIK	BANSHIDHAR BAUG	//
		VS	VS	0
399	D-WP(C)/3575/2024	SUB COLLECTOR, BBSR CHITTA RANJAN MAHAPATRA	BAMADEV BARAL	//
		VS	VS	0
400	D-WP(C)/3576/2024	STATE OF ODISHA SABITRI SWAIN	BANSHIDHAR BAUG	//
		VS	VS	0
401	D-WP(C)/3577/2024	STATE OF ODISHA RASMITA PANDA @ MAHAPATRA	PRAVAT KUMAR MOHANTY	//
		VS	VS	0
402	D-WP(C)/3578/2024	STATE OF ODISHA DEBASIS GHOSH	BAMADEV BARAL	//
		VS	VS	0
403	D-WP(C)/3580/2024	THE AO. CUM CHIEF MANAGER, PNB, BBSR SUSAMA PANDA	DEEPAK KUMAR PANDA	//
		VS	VS	0
404	D-WP(C)/3581/2024	STATE OF ODISHA SUKANTA BANKA	SIBANARAYAN BISWAL	//
		VS	VS	0
405	D-WP(C)/3583/2024	STATE OF ODISHA SIBANI PANDA	SAMARENDRA KUMAR MOHANTY	//
		VS	VS	0
406	D-WP(C)/3587/2024	STATE OF ODISHA PADMANAV JENA	BIJAY KUMAR MOHANTY	//
		VS	VS	0
407	D-WP(C)/3589/2024	STATE OF ODISHA NIRANJAN SAHOO	PADMANAV BHUTIA	//
		VS	VS	0
408	D-WP(C)/3592/2024	STATE OF ODISHA SRI JAGANNATH SCHOOL OF NURSING, NUAPADA	GYANA RANJAN SETHI	//
		VS	VS	0

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409	D-WP(C)/3593/2024	STATE OF ODISHA BENUDHAR RANA VS	MOHENDRA KUMAR MOHAPATRO VS	// // 0
410	D-WP(C)/3597/2024	STATE OF ODISHA GOPINATH GNM TRAINING COLLEGE, NUAPADA VS	GYANA RANJAN SETHI VS	// // 0
411	D-WP(C)/3600/2024	STATE OF ODISHA JOGENDRA NAYAK VS	TRILOCHAN PANIGRAHI VS	// // 0
412	D-WP(C)/3601/2024	STATE OF ODISHA M/S. SAHOO ENGINEERING WORKS, JAGATPUR, CUTTACK VS	DEBASISH HAZRA VS	// // 0
413	D-WP(C)/3602/2024	COMMISSIONER OF CT AND GST, CUTTACK SAHEB BADATYA VS	SWAPNIL ROY VS	// // 0
414	D-WP(C)/3603/2024	STATE OF ODISHA SUJIT KUMAR BADHAI VS	PABITRA KUMAR NAYAK VS	// // 0
415	D-WP(C)/3604/2024	STATE OF ODISHA SURENDRA SAHOO VS	SUBHASISH SATAPATHY VS	// // 0
416	D-WP(C)/3605/2024	STATE OF ODISHA SAROJ KUMAR AGASTI VS	TUKUNA KUMAR MISHRA VS	// // 0
417	D-WP(C)/3606/2024	COLLECTOR, NABARANGPUR RABI MAJHI VS	PABITRA KUMAR NAYAK VS	// // 0
418	D-WP(C)/3607/2024	STATE OF ODISHA TITUS NAZARENE KUJUR VS	PABITRA KUMAR NAYAK VS	// // 0
419	D-WP(C)/3608/2024	STATE OF ODISHA PRAFULLA KUMAR BEHERA VS	PABITRA KUMAR NAYAK VS	// // 0
		STATE OF ODISHA		//

ORISSA HIGH COURT

FILING REPORT AS ON :24/01/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
420	D-WP(C)/3609/2024	RINA DAS VS STATE OF ODISHA	NISHIKANTA MISHRA VS	// 0 //
421	D-WP(C)/3610/2024	PRAKASHA CHANDRA PANDA VS STATE OF ORISSA	DHANESWAR BEHERA VS	// 0 //
422	D-WP(C)/3611/2024	GHANASHYAM PODH VS STATE OF ORISSA	DHANESWAR BEHERA VS	// 0 //
423	D-WP(C)/3613/2024	RAMESH CHANDRA SAHOO VS STATE OF ODISHA	UMESH CHANDRA BEHURA VS	// 0 //
424	D-WP(C)/3615/2024	PUSPA DEVI AGRAWAL @ PUSPA AGRAWAL VS SANTOSH DEVI AGRAWAL @ GUPTA	SUSHANTA KUMAR JOSHI VS	// 0 //
425	D-ABLAPL/2289/2024	PRANAB KUMAR SAHOO@ PRANAB SAHU @ PRANAB KUMAR SETH @ PINTU VS STATE OF ODISHA	DEVASHIS PANDA VS	CHAKAPADA PS /18 /2020 0 //
426	D-ABLAPL/2290/2024	DEBASHIS PRADHAN @ DEBASIS PRADHAN VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	RANPUR /318 /2022 0 //
427	D-ABLAPL/2292/2024	SEKH ABDUL HABIB @ RAJA KHAN VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	MURIBAHAL /337 /2023 0 //
428	D-ABLAPL/2293/2024	CHHUNU TIGGA @ ORAM VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	SUNDARGARH SADAR /137 /2023 0 //
429	D-ABLAPL/2294/2024	SANKIRTAN DEEP VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	BANGOMUNDA /206 /2023 0 //
430	D-ABLAPL/2295/2024	DINESH BAG @ CHANDAN BAG VS STATE OF ODISHA	JNYANANANDA PANDA VS	MUDANPUR RAMPUR /12 /2024 0 //
431	D-ABLAPL/2297/2024	RAMESH BEHERA	SUBODH KUMAR MOHANTY	BADAGODA P.S. /730 /2023

ORISSA HIGH COURT

FILING REPORT AS ON :24/01/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
432	D-ABLAPL/2298/2024	STATE OF ODISHA PRADYUMNA KUMAR KHANDE TARAY	SANJIB KUMAR BHANJADEO	// JANKIA P.S. /347 /2022
		VS	VS	()
433	D-ABLAPL/2301/2024	STATE OF ODISHA SK. MOJAFAR @ SK. MOHAFAR ALLI	ARUN KUMAR BUDHIA	// BARI /398 /2023
		VS	VS	()
434	D-ABLAPL/2302/2024	STATE OF ODISHA DIPU @ DIPTI RANJAN JENA	ASHOK KUMAR SAHOO	// RAJNAGAR /19 /2019
		VS	VS	()
435	D-ABLAPL/2303/2024	STATE OF ODISHA TRILOCHAN GOUDA	SOUBHAGYA KUMAR DASH	// PURUSHOTTAMPUR /699 /2023
		VS	VS	()
436	D-ABLAPL/2305/2024	STATE OF ODISHA ABHIJIT PARIDA	ARIJEET MISHRA	// BOLAGARH P.S. /4 /2024
		VS	VS	()
437	D-ABLAPL/2310/2024	STATE OF ODISHA BABULA MAHANANDIA	PREETAM MISHRA	// BOUDH /4 /2022
		VS	VS	()
438	D-ABLAPL/2311/2024	STATE OF ODISHA PRADEEP KUMAR MAJHI	SURYAKANTA DWIBEDI	// CHANDAPUR /179 /2023
		VS	VS	()
439	D-ABLAPL/2313/2024	STATE OF ODISHA FIROJDDIN KHAN@FIROZ KHAN	BHARAT JALLI	// BEGUNIA P.S. /33 /2024
		VS	VS	()
440	D-ABLAPL/2314/2024	STATE OF ODISHA RAJU HARIJAN	RAJIB LOCHAN PATTNAIK	// PAPADAHANDI /119 /2002
		VS	VS	()
441	D-ABLAPL/2315/2024	STATE OF ODISHA SUCHISMITA SAHU @ SHUCHISMITA PANDA	S.S.RAY (2)	// ASKA /791 /2021
		VS	VS	()
442	D-ABLAPL/2319/2024	STATE OF ODISHA DIBAKAR @ DIBAKARA BEHERA	DR. BINODA KUMAR MISHRA	// RAMBHA (KHALLIKOTE) /731 /2023
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :24/01/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
443	D-ABLAPL/2322/2024	STATE OF ODISHA MANORANJAN JENA VS	NIRANJAN PANDA VS	// NAUGAON /302 /2023 ()
444	D-ABLAPL/2327/2024	STATE OF ODISHA OM @ OM PRASAD ROUT VS	PRANAB RANJAN CHHATOI VS	// LAXMISAGAR P.S. /21 /2024 ()
445	D-ABLAPL/2329/2024	STATE OF ODISHA MD. ISTIAZ ALLI @ MD. ARMAN VS	PRANAB RANJAN CHHATOI VS	// JANKIA P.S. /92 /2014 ()
446	D-ABLAPL/2330/2024	STATE OF ODISHA BIPIN BIHARI SAHOO VS	BYOMAKESH TRIPATHY VS	// BADAMBADI /5 /2024 ()
447	D-ABLAPL/2332/2024	STATE OF ODISHA MANOJ KUMAR MOHAPATRA VS	SIDHARTHA DAS VS	// BAMBARI /46 /2024 ()
448	D-ABLAPL/2333/2024	STATE OF ODISHA BASANTA @ BASANTA KUMAR PATRA VS	SIDHARTHA DAS VS	// BAMBARI /46 /2024 ()
449	D-ABLAPL/2334/2024	STATE OF ODISHA LIPU PRADHAN VS	CHITTA RANJAN SAHU VS	// BARANGA /33 /2024 ()
450	D-ABLAPL/2342/2024	STATE OF ODISHA JATRI OJHA VS	BYOMAKESH TRIPATHY VS	// / /0 ()
451	D-ABLAPL/2344/2024	STATE OF ODISHA SK RINKU @ SK GULAM AHMAD VS	DEEPAK KU SAHOO VS	// KENDRAPARA /305 /2023 ()
452	D-ABLAPL/2345/2024	STATE OF ODISHA SARAT CHANDRA MAJHI VS	DEEPAK KU SAHOO VS	// AUL /343 /2023 ()
453	D-ABLAPL/2346/2024	STATE OF ODISHA ALU MALLIK @ ALOK MALLIK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	// Tantiapal Marine /8 /2024 () //

ORISSA HIGH COURT

FILING REPORT AS ON :24/01/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
454	D-ABLAPL/2347/2024	RAGHUNATH BIDIKA VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	KASHIPUR /6 /2024 () //
455	D-ABLAPL/2348/2024	PHULAMANI MURMU VS STATE OF ODISHA	GHANASHYAM NAMTOAR VS	BALASORE VIGILANCE /29 /2020 () //
456	D-ABLAPL/2351/2024	RAJMOHAN PANIGRAHI VS STATE OF ODISHA	DURLLABHA RANJAN MISHRA VS	BIRMAHARAJPUR /5 /2024 () //
457	D-ABLAPL/2353/2024	SANTOSH ROUT VS STATE OF ODISHA	SANJIT MISHRA VS	PURI TOWN /335 /2023 () //
458	D-ABLAPL/2354/2024	BIDYADHAR PADHI VS STATE OF ODISHA	SANJIT MISHRA VS	/ /0 () //
459	D-ABLAPL/2355/2024	SAROJ KUMAR TRIPATHY @ PANCHUA VS STATE OF ODISHA	ASTARAG TRIPATHY VS	DERABIS /5 /2024 () //
460	D-ABLAPL/2360/2024	SISHUPAL MAHANANDA VS STATE OF ODISHA	SUSANTA KUMAR TRIPATHY VS	BELPARA /291 /2023 () //
461	D-ABLAPL/2363/2024	GANESH @ GANESWAR SAHOO VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	ATHGARH /271 /2023 () //
462	D-ABLAPL/2366/2024	RAKESH KANHAR @ MUKESH KANHAR VS STATE OF ODISHA	AMITAV TRIPATHY VS	NAYAGARH SADAR /20 /2024 () //
463	D-ABLAPL/2367/2024	GURUGOURAV PANDA VS STATE OF ODISHA	RAMESH CHANDRA ROUT VS	RAJGANGPUR /25 /2024 () //
464	D-ABLAPL/2369/2024	SUSAMA SAHOO VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	NIHALPRASAD /250 /2023 () //
465	D-ABLAPL/2370/2024	CHANDAN MALLICK	SAPAN KUMAR LENKA	TIGIRIA /120 /2023

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FILING REPORT AS ON :24/01/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
466	D-ABLAPL/2373/2024	STATE OF ODISHA NAGARJUNA NAYAK	JAYAKRISHNA MOHAPATRA	// PIRAHAT P.S /17 /2024
		VS	VS	()
467	D-ABLAPL/2374/2024	STATE OF ODISHA AKSHAY CHAHATARAY	LAMBODOR ACHARI	// KANAS /26 /2024
		VS	VS	()
468	D-ABLAPL/2375/2024	STATE OF ODISHA ALOK KUMAR BADAJENA @ SANDEEP BADAJENA	SUJATA JENA	// JUDUM /8 /2024
		VS	VS	()
469	D-ABLAPL/2376/2024	STATE OF ODISHA TILOKA BHANJA @ TILAK BHANJA	SUNIL KUMAR PANDA	// JHARSUGUDA /610 /2023
		VS	VS	()
470	D-ABLAPL/2377/2024	STATE OF ODISHA ARABINDA BEHERA	MITRA RANJAN TRIPATHY	// BODEN /332 /2023
		VS	VS	()
471	D-ABLAPL/2378/2024	STATE OF ODISHA SUSHANTA GAHIR	SACHIDANANDA PADHEE	// DUNGURIPALI /16 /2024
		VS	VS	()
472	D-ABLAPL/2380/2024	STATE OF ODISHA BRUSHABHANU SWAIN	SACHIDANANDA PADHEE	// DUNGURIPALI /16 /2024
		VS	VS	()
473	D-ABLAPL/2384/2024	STATE OF ODISHA SUJIT SAHU	GIRIJA SANKAR NAYAK	// INDUASTRIAL,NISA /251 /2023
		VS	VS	()
474	D-ABLAPL/2385/2024	STATE OF ODISHA ROHAN MAHANANDA	LAXMINARAYAN PATEL	// DHANUPALI /23 /2024
		VS	VS	()
475	D-ABLAPL/2386/2024	STATE OF ODISHA SUBASH BHARIMALLA @ SUBASH BHARIMAL	JYOTIRMAYA SAHOO	// NACHUNI /131 /2023
		VS	VS	()
476	D-ABLAPL/2388/2024	STATE OF ODISHA ISWAR JENA	SANTOSH KUMAR MAHANTY	// SHERAGADA /216 /2023
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :24/01/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
477	D-ABLAPL/2394/2024	STATE OF ODISHA PRATAP KUMAR DALAI VS	MAHITOSH SINHA VS	// COLLIERY /560 /2022 ()
478	D-ABLAPL/2398/2024	STATE OF ODISHA KOTESWAR PATRA @ E.KOTESWAR PATRO @ EPARI KOTESWAR PATRA VS	JYOTIRMAYA SAHOO VS	// PARLAKHEMUNDI /358 /2023 ()
479	D-ABLAPL/2400/2024	STATE OF ODISHA SULA MAJHI VS	PANCHANAN PANIGRAHI VS	// CHHENDIPADA /365 /2018 ()
480	D-ABLAPL/2402/2024	STATE OF ODISHA AJAYA BHOI VS	SK. KALIM UDDIN VS	// GOP /22 /2024 ()
481	D-ABLAPL/2403/2024	STATE OF ODISHA SANJAY BARIK @ SANJAY PRAKASH BARIK VS	SURYAKANTA DWIBEDI VS	// BASTA /266 /2021 ()
482	D-ABLAPL/2404/2024	STATE OF ODISHA RAMA KUMAR DAS @ RAM KUMAR DAS VS	SURYAKANTA DWIBEDI VS	// / /0 ()
483	D-ABLAPL/2406/2024	STATE OF ODISHA SANJAYA DAS VS	HAREKRUSHNA MALIK VS	// BARANGA /37 /2024 ()
484	D-ABLAPL/2407/2024	STATE OF ODISHA SOUBHAGYA MOHANTY @ HAPPY VS	PRADOSH KUMAR DAS VS	// PAHALA /23 /2024 ()
485	D-ABLAPL/2409/2024	STATE OF ODISHA DINGAR KUMBHAR VS	JAYADEBA BEHERA VS	// PATNAGARH /239 /2023 ()
486	D-ABLAPL/2411/2024	STATE OF ODISHA LAXMINARAYAN NAIK VS	H.S.MISHRA VS	// LOISINGHA(BOLANGIR) /31 /2024 ()
487	D-ABLAPL/2412/2024	STATE OF ODISHA SUMATI BEHERA VS STATE OF ODISHA	SAROJ BARIK VS	// BASTA /146 /2015 () //

ORISSA HIGH COURT

FILING REPORT AS ON :24/01/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
488	D-ABLAPL/2413/2024	PRAKASH CHANDRA ROUT @ PRAKASH ROUT @ PAPU VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	BONTH /2 /2024 () //
489	D-ABLAPL/2415/2024	BAPUNI @SUNEET JENA VS STATE OF ODISHA	CHIRANJIB ROUT VS	BIKRAMPUR FCI /34 /2024 () //
490	D-ABLAPL/2416/2024	BAPUNI @ SUNEET JENA VS STATE OF ODISHA	CHIRANJIB ROUT VS	BIKRAMPUR FCI /37 /2024 () //
491	D-ABLAPL/2417/2024	BAPUNI @ SUNEET JENA VS STATE OF ODISHA	CHIRANJIB ROUT VS	BIKRAMPUR FCI /36 /2024 () //
492	D-ABLAPL/2419/2024	BAPUNI @ SUNEET JENA VS STATE OF ODISHA	CHIRANJIB ROUT VS	BIKRAMPUR FCI /35 /2024 () //
493	D-ABLAPL/2421/2024	PRAMOD KUMAR JENA VS STATE OF ODISHA	RAMDAS ACHARY VS	CHAMAKHANDI /399 /2023 () //
494	D-ABLAPL/2422/2024	PRAMOD KUMAR JENA VS STATE OF ODISHA	RAMDAS ACHARY VS	CHAMAKHANDI /461 /2023 () //
495	D-ABLAPL/2424/2024	BAPUNI @ SUNEET JENA VS STATE OF ODISHA	CHIRANJIB ROUT VS	BIKRAMPUR FCI /33 /2024 () //
496	D-ABLAPL/2426/2024	DYUTIPRAOVA BEHERA VS STATE OF ODISHA	AMITABH MISHRA VS	CUTTACK VIGILANCE /1 /2024 () //
497	D-ABLAPL/2431/2024	ABHIMANYU SAHU VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	BANARAPAL /339 /2023 () //
498	D-ABLAPL/2433/2024	ABHIMANYU SAHU VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	BANARAPAL /340 /2023 () //
499	D-ABLAPL/2435/2024	ABHIMANYU SAHU	PRASANTA KUMAR SAHOO	BANARAPAL /341 /2023

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
500	D-ABLAPL/2436/2024	STATE OF ODISHA SURESH KHEMUNDU	PRASANTA KUMAR SAHOO	// NANDAPUR /133 /2021
		VS	VS	()
501	D-ABLAPL/2437/2024	STATE OF ODISHA RANJAN JENA	MRUTYUNJAYA MOHANTY	// NIALI /29 /2024
		VS	VS	()
502	D-ABLAPL/2441/2024	STATE OF ODISHA PRAKASH BEHERA	KABIRAJ PRADHAN	// AIR FIELD P.S. /15 /2024
		VS	VS	()
503	D-ABLAPL/2445/2024	STATE OF ODISHA CHITARANJAN RANA	PABITRA KUMAR NAYAK	// SAINTALA /127 /2020
		VS	VS	()
504	D-ABLAPL/2451/2024	STATE OF ODISHA KRUSHNA PANGI	NIHAR RANJAN SAHOO	// Judambo /6 /2023
		VS	VS	()
505	D-ABLAPL/2452/2024	STATE OF ODISHA PRASANTA KUMAR BEHERA	SATYA RANJAN MULIA	// CUTTACK VIGILANCE /1 /2024
		VS	VS	()
506	D-ABLAPL/2463/2024	STATE OF ODISHA MADHUSUDAN JENA	PRAVASH CHANDRA JENA	// JALESWAR /36 /2024
		VS	VS	()
507	D-ABLAPL/2464/2024	STATE OF ODISHA SARADA PRASAD MISHRA @ KALIA	PRAVASH CHANDRA JENA	// MAHANGA /117 /2009
		VS	VS	()
508	D-ABLAPL/2466/2024	STATE OF ODISHA CHINTU @ AMIYA RANJAN MALLIK	ASHOK KUMAR ROUT	// BANKI /21 /2024
		VS	VS	()
509	D-ABLAPL/2468/2024	STATE OF ODISHA MIRZA OLLI BAIG	BIBEKANANDA MAHAPATRA	// PANIKOILI /44 /2024
		VS	VS	()
510	D-ABLAPL/2475/2024	STATE OF ODISHA BALIA @ BALARAM PRUSTY	SATYA RANJAN MULIA	// TANGI /7 /2024
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :24/01/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
511	D-ABLAPL/2477/2024	STATE OF ODISHA HIMANSHU DANDASENA @ HIMANSU DANDASENA VS	JNYANANANDA PANDA VS	// JUNAGARH /138 /2019 ()
512	D-ABLAPL/2481/2024	STATE OF ODISHA AJAY KUMAR NAYAK VS	BISWARANJAN MAHARATHA VS	// NALCO /75 /2015 ()
513	D-ABLAPL/2484/2024	STATE OF ODISHA DEEPAK PANIGRAHI VS STATE OF ODISHA	SATYABRATA PANDA VS	// BIJEPUR /16 /2024 () //

ORISSA HIGH COURT

MISC CASES FILED on :24/01/2024

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-ARBP/55/2023 ARBP/55/2023	M/S. SUBHASHREE MARKETING AND SERVICES MP	BYECEL BAIVAB	1/2024
2	D-CRP/3443/2024 CRP/ /	MAHENDRA KUMAR MAHARANA MP	AMIYA KUMAR MOHANTY	2/2024
3	D-OTAPL/3614/2024 OTAPL/ /	M/S. VIRAJAA STEEL AND POWER (P) LTD MP	DUMESH CHANDRA BEHURA	4/2024
4	D-TRPCRL/2372/2024 TRPCRL/ /	CHANDAN KUMAR BHARTI@BHARATI MP	BALARAM NAYAK	6/2024
5	D-TRPCRL/2379/2024 TRPCRL/ /	SAURABH MOHAPATRA MP	ANJAN KUMAR BISWAL	7/2024
6	D-CRLMA/2401/2024 CRLMA/ /	SAURAJA MANJARI DASH MP	BIJAYA KUMAR RAGADA	8/2024
7	D-MSA/6/2023 MSA/6/2023	BHIMASENA KAR MP	BIJAYA KUMAR ROUSTRAY	8/2024
8	D-RFA/120/2008 RFA/120/2008	LAXMI NARAYAN NANDA MP	M/S.B.H.MOHANTY, T.K.MOHANTY	9/2024
9	D-MSA/13/2023 MSA/13/2023	M/S., S.J. DEVELOPERS AND HOUSING PV MP	PRABHU PRASANNA BEHERA	9/2024
10	D-JCRLA/9/2022 JCRLA/9/2022	RAMA CHANDRA PARIDA MP	ADV.	9/2024
11	D-CRLMA/2487/2024 CRLMA/ /	EVOS BUILDCON PVT. LTD. MP	ARUN KUMAR BUDHIA	9/2024
12	D-RFA/120/2008 RFA/120/2008	LAXMI NARAYAN NANDA MP	M/S.B.H.MOHANTY, T.K.MOHANTY	10/2024
13	D-JCRLA/9/2022 JCRLA/9/2022	RAMA CHANDRA PARIDA MP	ADV.	10/2024
14	D-RFA/120/2008 RFA/120/2008	LAXMI NARAYAN NANDA MP	M/S.B.H.MOHANTY, T.K.MOHANTY	11/2024
15	D-CRLMP/2494/2023 CRLMP/2494/2023	NALINI RANJAN JENA MP		14/2024
16	D-CRLMP/1498/2021 CRLMP/1498/2021	ANUP KUMAR SATAPATHY MP	PRASANNA KUMAR MISHRA	15/2024
17	D-CRLMP/2400/2023 CRLMP/2400/2023	MD.TOUSIF ALAM MP		16/2024
18	D-CMAPL/163/2020 CMAPL/163/2020	M/S.RAY STONE AND CO. MP		16/2024
19	D-CMAPL/3398/2024 CMAPL/ /	SURENDRA KAR@SURENDRA NATH KAR MP	PRASANTA KUMAR SATAPATHY	17/2024
20	D-CRLMP/2473/2024 CRLMP/ /	MANDAKINI KAR MP	PRANAYA SWAIN	17/2024
21	D-CONTC/9971/2023 CONTC/9971/2023	AMARENDRA PATNAYAK MP	M/S S.C SAMANTARY, D.N MISHRA, S.K PANDA, U.K MISHRA, S. SWAIN	26/2024
22	D-MATA/330/2023 MATA/330/2023	JESHIKA DASH MP	NISHIKANTA MISHRA	27/2024
23	D-CONTC/4725/2023 CONTC/4725/2023	PRASANTA KUMAR DAS MP		27/2024
24	D-RPFAM/3309/2024 RPFAM/ /	MURALI MOHAN DAS MP	SARADA PRASAD DASH	33/2024
25	D-RPFAM/3451/2024 RPFAM/ /	PURNA CHANDRA MAHANTA MP	DIPTI REKHA NANDA	34/2024
26	D-RPFAM/275/2023	PRAVANJAN SWAIN	AJIT KUMAR HOTA	

	RPFAM/275/2023	MP		35/2024
27	D-SA/282/1997	KAMALAKANTA	M/S.P.KAR	
	SA/282/1997	MP		57/2024
28	D-SA/190/1992	KRUSHNA	GURUDUTTA KAR	
	SA/190/1992	MP		58/2024
29	D-SA/190/1992	KRUSHNA	M/S.P.KAR,B.NAYAK	
	SA/190/1992	MP		59/2024
30	D-SA/190/1992	KRUSHNA	M/S.P.KAR,B.NAYAK	
	SA/190/1992	MP		60/2024
31	D-SA/183/1998	KAMAL	SOUGAT DASH	
	SA/183/1998	MP		61/2024
32	D-FAO/378/2024	BIDYADHAR PANDA	PURNA CHANDRA MISHRA	
	FAO/6/2024	MP		61/2024
33	D-SA/183/1998	KAMAL		
	SA/183/1998	MP		62/2024
34	D-SA/183/1998	KAMAL		
	SA/183/1998	MP		63/2024
35	D-SA/183/1998	KAMAL		
	SA/183/1998	MP		64/2024
36	D-SA/183/1998	KAMAL		
	SA/183/1998	MP		65/2024
37	D-SA/183/1998	KAMAL		
	SA/183/1998	MP		66/2024
38	D-SA/183/1998	KAMAL		
	SA/183/1998	MP		67/2024
39	D-CRLREV/2324/2024	SIBA NAYAK	MAHES DAS	
	CRLREV/ /	MP		67/2024
40	D-CRLREV/485/2023	GANGADHAR SAHOO	SAMARENDRA BAHADUR	
	CRLREV/485/2023	MP		68/2024
41	D-SA/301/1999	NARAHARI	M/S.B.H.MOHANTY,DWARIKA PRASAD MOHANTY	
	SA/301/1999	MP		68/2024
42	D-SA/296/1999	DAITARI	DWARIKA PRASAD MOHANTY	
	SA/296/1999	MP		69/2024
43	D-CRLREV/443/2023	DEBENDRANATH BALABANTARAY	BANSHIDHAR BAUG	
	CRLREV/443/2023	MP		69/2024
44	D-CMP/76/2023	SUMITRA JUADI	PRASANTA KUMAR SATAPATHY	
	CMP/76/2023	MP		81/2024
45	D-CMP/3411/2024	BAPU NATH @ BAPU KUMAR NATH	MAHESWAR MOHANTY	
	CMP/ /	MP		82/2024
46	D-CMP/3447/2024	MAHESH KUMAR AGARWAL	BAIBASWATA PANIGRAHI	
	CMP/ /	MP		83/2024
47	D-CMP/3449/2024	SITA DEVI BAGARIA	BAIBASWATA PANIGRAHI	
	CMP/ /	MP		84/2024
48	D-CMP/3456/2024	NAYANA PRADHAN	PRATYUSHA NAIDU	
	CMP/ /	MP		85/2024
49	D-CMP/3459/2024	LAXMIDHAR CHINARA	PRATYUSHA NAIDU	
	CMP/ /	MP		86/2024
50	D-CMP/785/2023	ORISSA RASHTRABHASA PARISHAD, PURBIBEKANANDA BHUYAN		
	CMP/785/2023	MP		87/2024
51	D-CMP/3525/2024	SUDESH THAKUR	SURYAKANTA DASH	
	CMP/ /	MP		88/2024
52	D-CMP/3539/2024	JAYARAM PUJARI	TUKUNA KUMAR MISHRA	
	CMP/ /	MP		89/2024
53	D-RSA/378/2014	RAMA KR.MOHAPATRA	M/S.BIJAN RAY	
	RSA/378/2014	MP		93/2024
54	D-RSA/311/2014	MANORAMA TRIPATHY	M/S.S.K.NAYAK	
	RSA/311/2014	MP		94/2024
55	D-RSA/311/2014	MANORAMA TRIPATHY	M/S.S.K.NAYAK	
	RSA/311/2014	MP		95/2024
56	D-RSA/311/2014	MANORAMA TRIPATHY	M/S.S.K.NAYAK	
	RSA/311/2014	MP		96/2024
57	D-RSA/496/2005	RAMAHARI MALLIK	M/S.RADHA KRISHNA PATTNAI	
	RSA/496/2005	MP		97/2024

58	D-BLAPL/12336/2023 BLAPL/12336/2023	ASLAM KHAN @ RAVAHID MP		98/2024
59	D-RSA/12/2004 RSA/12/2004	RAJ KISHORE DAS MP	M/S.SUSANTA KR. DASH, M/S. DWARIKA PRASAD MOHANTY,	98/2024
60	D-BLAPL/12337/2023 BLAPL/12337/2023	MD. SONU ALAM MP		99/2024
61	D-RSA/12/2004 RSA/12/2004	RAJ KISHORE DAS MP	M/S.SUSANTA KR. DASH, M/S. DWARIKA PRASAD MOHANTY,	99/2024
62	D-BLAPL/12487/2023 BLAPL/12487/2023	ASLAM KHAN @ RAVAHID MP		100/2024
63	D-RSA/12/2004 RSA/12/2004	RAJ KISHORE DAS MP	M/S.SUSANTA KR. DASH, M/S. DWARIKA PRASAD MOHANTY,	100/2024
64	D-BLAPL/12484/2023 BLAPL/12484/2023	MD. SONU ALAM MP		101/2024
65	D-RSA/3570/2024 RSA/ /	RAMANI RANJAN KAR @ BULU MP	BIBEKANANDA BHUYAN	101/2024
66	D-BLAPL/471/2024 BLAPL/213/2024	BENNELA UMASHANKAR MP	BISWARANJAN DALAI	102/2024
67	D-BLAPL/7624/2023 BLAPL/7624/2023	PURNANANDA MENDALI MP		103/2024
68	D-BLAPL/2568/2022 BLAPL/2568/2022	FIROZ KHAN MP	ADITI HOTA	104/2024
69	D-BLAPL/12230/2023 BLAPL/12230/2023	SANTOSH SINGH MP		105/2024
70	D-BLAPL/419/2024 BLAPL/108/2024	TUSAR @ JANMEJAY DHAL MP	BISHNU PRASAD PRADHAN	106/2024
71	D-BLAPL/4592/2023 BLAPL/4592/2023	ABELU LIMA MP		107/2024
72	D-BLAPL/10396/2023 BLAPL/10396/2023	SANJAYA JENA MP	RAMA KRISHNA NAIK	108/2024
73	D-BLAPL/10940/2023 BLAPL/10940/2023	SANJAYA KUMAR JENA MP		109/2024
74	D-BLAPL/12213/2023 BLAPL/12213/2023	JAGANNATH BEHERA MP		110/2024
75	D-MACA/1938/2024 MACA/ /	D.M., ORIENTAL INSURANCE CO.LTD., MP	BBRASANTA KUMAR MAHALI	151/2024
76	D-MACA/3326/2024 MACA/ /	ASHOK KUMARF AGRAWAL MP	PRADEEP KUMAR MISHRA	152/2024
77	D-MACA/3330/2024 MACA/ /	MAHESWAR BHATTA MP	PRADEEP KUMAR MISHRA	153/2024
78	D-MACA/3381/2024 MACA/ /	MOHAN NAYAK MP	BIRANCHI NARAYAN RATH	154/2024
79	D-MACA/3381/2024 MACA/ /	MOHAN NAYAK MP	BIRANCHI NARAYAN RATH	155/2024
80	D-MACA/3387/2024 MACA/ /	SUKANTI NAYAK MP	BIRANCHI NARAYAN RATH	156/2024
81	D-MACA/3387/2024 MACA/ /	SUKANTI NAYAK MP	BIRANCHI NARAYAN RATH	157/2024
82	D-MACA/3404/2024 MACA/ /	ORIENTAL INSURANCE CO. LTD. MP	NAYAN BEHARI DAS	158/2024
83	D-MACA/3404/2024 MACA/ /	ORIENTAL INSURANCE CO. LTD. MP	NAYAN BEHARI DAS	159/2024
84	D-MACA/3455/2024 MACA/ /	DIVL. MANAGER, UNITED INDIA INSURANCE CO. LTD. MP	RAMKESH CHANDRA SAHOO I	160/2024
85	D-MACA/3455/2024 MACA/ /	DIVL. MANAGER, UNITED INDIA INSURANCE CO. LTD. MP	RAMKESH CHANDRA SAHOO I	161/2024
86	D-MACA/3455/2024 MACA/ /	DIVL. MANAGER, UNITED INDIA INSURANCE CO. LTD. MP	RAMKESH CHANDRA SAHOO I	162/2024
87	D-MACA/3471/2024 MACA/ /	DIVL. MANAGER, NATIONAL INSURANCE CO. LTD. MP	MOHITOSH SINHA	163/2024
88	D-MACA/3481/2024 MACA/ /	D.M., NATIONAL INSURANCE CO.LTD., MP	MOHITOSH SINHA	164/2024
89	D-MACA/3481/2024	D.M., NATIONAL INSURANCE CO.LTD., MP	MOHITOSH SINHA	

	MACA/ /	MP		165/2024
90	D-MACA/3486/2024	B.M., NEW INDIA ASSURANCE CO.LTD., BALASORE	RAMESH SINHA	
	MACA/ /	MP		166/2024
91	D-MACA/3487/2024	ICICI LOMBARD G.I.CO. LTD.	G.P.DUTTA	
	MACA/ /	MP		167/2024
92	D-MACA/3487/2024	ICICI LOMBARD G.I.CO. LTD.	G.P.DUTTA	
	MACA/ /	MP		168/2024
93	D-MACA/3497/2024	MANAGER, MAGMA HDI G.I.CO. LTD.	G.P.DUTTA	
	MACA/ /	MP		169/2024
94	D-MACA/3497/2024	MANAGER, MAGMA HDI G.I.CO. LTD.	G.P.DUTTA	
	MACA/ /	MP		170/2024
95	D-MACA/3508/2024	M/S. ORIENTAL INSURANCE CO. LTD.	G.P.DUTTA	
	MACA/ /	MP		171/2024
96	D-MACA/3508/2024	M/S. ORIENTAL INSURANCE CO. LTD.	G.P.DUTTA	
	MACA/ /	MP		172/2024
97	D-MACA/3517/2024	SBI G.I.CO. LTD	G.P.DUTTA	
	MACA/ /	MP		173/2024
98	D-MACA/3517/2024	SBI G.I.CO. LTD	G.P.DUTTA	
	MACA/ /	MP		174/2024
99	D-CRLMC/2308/2024	BIJAY KUMAR PRADHAN	BIDYADHAR MANSING	
	CRLMC/125/2024	MP		174/2024
100	D-CRLMC/2308/2024	BIJAY KUMAR PRADHAN	BIDYADHAR MANSING	
	CRLMC/125/2024	MP		175/2024
101	D-ABLAPL/3827/2023	SATYANARAYAN MEHER		
	ABLAPL/3827/2023	MP		175/2024
102	D-CRLMC/2318/2024	NARASIMHAMURTY PANIGRAHI	PRASANTA KUMAR NANDA	
	CRLMC/ /	MP		176/2024
103	D-ABLAPL/3826/2023	SATYANARAYAN MEHER		
	ABLAPL/3826/2023	MP		176/2024
104	D-CRLMC/2320/2024	NARASIMHAMURTY PANIGRAHI	PRASANTA KUMAR NANDA	
	CRLMC/ /	MP		177/2024
105	D-ABLAPL/13276/2023	ALEKH DAS		
	ABLAPL/13276/2023	MP		177/2024
106	D-ABLAPL/762/2024	GAJENDRA SAHOO		
	ABLAPL/245/2024	MP		178/2024
107	D-CRLMC/2336/2024	ANAND K.	PRANAB KUMAR GHOSE	
	CRLMC/ /	MP		178/2024
108	D-CRLMC/2357/2024	JANARDAN GOUDA	CHANDAN SAMANTARAY	
	CRLMC/ /	MP		179/2024
109	D-ABLAPL/12039/2023	NARESH BAG		
	ABLAPL/12039/2023	MP		179/2024
110	D-ABLAPL/832/2020	MINATI CHHAYAL		
	ABLAPL/832/2020	MP		180/2024
111	D-CRLMC/2365/2024	KHALIK KHAN	BIJAYA KUMAR PARIDA 2	
	CRLMC/ /	MP		180/2024
112	D-CRLMC/2368/2024	ANSHUMAN SAMANTARAY	TANMAY MISHRA	
	CRLMC/ /	MP		181/2024
113	D-ABLAPL/14691/2023	PRADEEP KUMAR NAYAK	BISHWA RANJAN SAHU	
	ABLAPL/14691/2023	MP		181/2024
114	D-CRLMC/2233/2013	HRUSIKESH SAHOO		
	CRLMC/2233/2013	MP		182/2024
115	D-ABLAPL/11871/2023	PRAKASH PARIDA	SAMBEET PATTANAYAK	
	ABLAPL/11871/2023	MP		182/2024
116	D-ABLAPL/9025/2022	RITESH SINGH	RABINDRANATH PRUSTY	
	ABLAPL/9025/2022	MP		183/2024
117	D-CRLMC/1007/2023	SARAT CHANDRA PANDA	SUDEEP KUMAR SARANGI	
	CRLMC/1007/2023	MP		183/2024
118	D-ABLAPL/8965/2022	RITESH SINGH		
	ABLAPL/8965/2022	MP		184/2024
119	D-CRLMC/2447/2024	HADIA@ RAMESH DAS	DEEPAK KUMAR MOHAPATRA	
	CRLMC/ /	MP		184/2024
120	D-CRLA/2390/2024	BIRSHA @ PAKUL SAMAD	PRASANTA KUMAR SAHOO	
	CRLA/ /	MP		184/2024

121	D-CRLMC/2462/2024 CRLMC/ /	BIJAY KUMAR PRADHAN MP	DEEPAK RANJAN SUNDARAY	185/2024
122	D-CRLA/2390/2024 CRLA/ /	BIRSHA @ PAKUL SAMAD MP	PRASANTA KUMAR SAHOO	185/2024
123	D-CRLMC/2467/2024 CRLMC/ /	DINESH KUMAR JENA MP	SAMVIT MOHANTY	186/2024
124	D-CRLA/2396/2024 CRLA/ /	DAMBARU @ LAMBODAR ROUT@ LAMBODAR ROUT MP	DEBHARANTANJAN MOHANTY	186/2024
125	D-CRLMC/2485/2024 CRLMC/ /	BABU PANDA @ SUNIL PANDA @ CHILABABU MP	BOURMAYA SAHOO	187/2024
126	D-CRLA/2396/2024 CRLA/ /	DAMBARU @ LAMBODAR ROUT@ LAMBODAR ROUT MP	DEBHARANTANJAN MOHANTY	187/2024
127	D-CRLMC/2488/2024 CRLMC/ /	RANJIT KUMAR SAHU MP	MANAS KUMAR CHAND	188/2024
128	D-CRLA/626/2015 CRLA/626/2015	BHABINDRA DEHURY MP	M/S.M.R.MOHAPATRA	188/2024
129	D-CRLA/2425/2024 CRLA/ /	GANGADHAR DAS @ KUNJA MP	BASANTA KUMAR DAS	189/2024
130	D-CRLA/2425/2024 CRLA/ /	GANGADHAR DAS @ KUNJA MP	BASANTA KUMAR DAS	190/2024
131	D-CRLA/2425/2024 CRLA/ /	GANGADHAR DAS @ KUNJA MP	BASANTA KUMAR DAS	191/2024
132	D-CRLA/278/2019 CRLA/278/2019	SATYA PATRA@BANKADA MP	G.N.MISHRA, M/S.AKSHAYA KUMAR SAHOO, S.N.SAHOO, A.KALASH	192/2024
133	D-CRLA/2442/2024 CRLA/ /	B. NOI PATRA MP	DR. SEMANCHALLA RANJIT	193/2024
134	D-CRLA/2442/2024 CRLA/ /	B. NOI PATRA MP	DR. SEMANCHALLA RANJIT	194/2024
135	D-CRLA/2442/2024 CRLA/ /	B. NOI PATRA MP	DR. SEMANCHALLA RANJIT	195/2024
136	D-CRLA/2460/2024 CRLA/ /	DOTISHA RAITA MP	DR. BINODA KUMAR MISHRA	196/2024
137	D-CRLA/2460/2024 CRLA/ /	DOTISHA RAITA MP	DR. BINODA KUMAR MISHRA	197/2024
138	D-CRLA/2460/2024 CRLA/ /	DOTISHA RAITA MP	DR. BINODA KUMAR MISHRA	198/2024
139	D-CRLA/2479/2024 CRLA/ /	GOPAL YADAV @ GOPAL KUMAR YADAV MP	GEETANJALI MAJHI	199/2024
140	D-CRLA/2479/2024 CRLA/ /	GOPAL YADAV @ GOPAL KUMAR YADAV MP	GEETANJALI MAJHI	200/2024
141	D-CRLA/2479/2024 CRLA/ /	GOPAL YADAV @ GOPAL KUMAR YADAV MP	GEETANJALI MAJHI	201/2024
142	D-CRLA/1113/2023 CRLA/1113/2023	BINOD @ SRIMANTA RANA MP	AMLAN SHAKTI PAUL	202/2024
143	D-CRLA/2479/2024 CRLA/ /	GOPAL YADAV @ GOPAL KUMAR YADAV MP	GEETANJALI MAJHI	203/2024
144	D-CRLA/2483/2024 CRLA/ /	TARA KISSAN MP	SATYABRATA PANDA	204/2024
145	D-WA/2914/2023 WA/2914/2023	THE TRUST ASSOCIATION OF THE CONVENTION MP	OF SHRI KRISHNA CHURCHES OF NORTHERN CIRCLE, ANDHRA PR	263/2024
146	D-WA/3375/2024 WA/ /	STATE OF ODISHA MP	DEBASIS MOHAPATRA, A.S.C.	264/2024
147	D-WA/3375/2024 WA/ /	STATE OF ODISHA MP	DEBASIS MOHAPATRA, A.S.C.	265/2024
148	D-WA/3375/2024 WA/ /	STATE OF ODISHA MP	DEBASIS MOHAPATRA, A.S.C.	266/2024
149	D-WA/3560/2024 WA/ /	SANJU LUHA MP	DR. JITENDRA KUMAR LENKA	267/2024
150	D-WA/3596/2024 WA/ /	MADHUSUDAN ROUT MP	KUNAL KUMAR SWAIN	268/2024
151	D-WP(C)/1463/2024 WP(C)/780/2024	RANJIT KUMAR BISI MP	PRASANNA KUMAR MISHRA	1262/2024
152	D-WP(C)/3306/2024	PRASANTA KUMAR PATRA	DEBASHISHA HOTA	

	WP(C)/ /	MP		1263/2024
153	D-WP(C)/10420/2022 WP(C)/10420/2022	PURUSOTTAM MOHANTY MP	RAMA KRISHNA BISOI	1264/2024
154	D-WP(C)/167/2024 WP(C)/97/2024	KAILASH CHANDRA PANDA MP		1265/2024
155	D-WP(C)/274/2024 WP(C)/148/2024	MANAMOHAN BHUINBAL MP		1266/2024
156	D-WP(C)/3315/2024 WP(C)/ /	BHASKAR RANA MP	PRASANNA KUMAR PARHI	1267/2024
157	D-WP(C)/176/2024 WP(C)/84/2024	JAMUNA MAJHI MP		1268/2024
158	D-WP(C)/3324/2024 WP(C)/ /	M/S. THRIVENI EARTHMOVERS PVT. LTD. MP	ASHOK KUMAR DASH	1269/2024
159	D-WP(C)/3323/2024 WP(C)/1502/2024	BRUNDABAN BARIK MP	BIBHU PRASAD DAS	1270/2024
160	D-WP(C)/3325/2024 WP(C)/ /	RAJALAXMI BALABANTARAY MP	SHASHI BHUSAN JENA	1271/2024
161	D-WP(C)/3328/2024 WP(C)/ /	ALBERT SURIN MP	VISWAJEET MALLICK	1272/2024
162	D-WP(C)/3327/2024 WP(C)/1509/2024	DEV PRAKASH DIDWANIA MP	ANIMESH MOHANTY	1273/2024
163	D-WP(C)/3331/2024 WP(C)/ /	ALKA MAHIMA SURIN MP	VISWAJEET MALLICK	1274/2024
164	D-WP(C)/3236/2024 WP(C)/ /	BIKASH KUMAR BALIARSINGH MP	RABINDRANATH BARIK	1275/2024
165	D-WP(C)/3333/2024 WP(C)/1507/2024	ADIKANDA PRADHAN MP	PRAVASH CHANDRA JENA	1276/2024
166	D-WP(C)/3334/2024 WP(C)/ /	ELINA ANKITA SURIN MP	VISWAJEET MALLICK	1277/2024
167	D-WP(C)/42432/2023 WP(C)/42432/2023	BRANCH MANAGER BANK OF INDIA, BALASORE MP	ASRUTTA KAR	1278/2024
168	D-WP(C)/42799/2023 WP(C)/42799/2023	BANITA SAHU MP	SARATHI JYOTI MOHANTY	1279/2024
169	D-WP(C)/39888/2023 WP(C)/39888/2023	SANUJ PRADHAN MP	SATYAJIT MOHAPATRA	1280/2024
170	D-WP(C)/3347/2024 WP(C)/ /	SUMITRA @ SUMAN JAIN MP	BISWAJIT MOHAPATRA	1281/2024
171	D-WP(C)/3349/2024 WP(C)/1398/2024	FARHA QUADRI MP	MD. GOLAM MADANI	1282/2024
172	D-WP(C)/3352/2024 WP(C)/ /	SUBRAT KUMAR SAMAL MP	PRATIK DASH	1283/2024
173	D-WP(C)/3353/2024 WP(C)/1492/2024	SAUMYADIP CHAKRABARTY MP	PRATIK DASH	1284/2024
174	D-WP(C)/3354/2024 WP(C)/ /	BHARATI PATRA MP	KISHORE KUMAR MISHRA	1285/2024
175	D-WP(C)/3357/2024 WP(C)/ /	M/S TARINI MINERALS PVT. LTD., SUNDERGARH MP	ASRUTTA KAR	1286/2024
176	D-WP(C)/1466/2014 WP(C)/1466/2014	PITABAS BARA MP	M/S.ANIMESH MOHANTY	1287/2024
177	D-WP(C)/3359/2024 WP(C)/ /	HIMANSHU SEKHAR SAMAL MP	SUSANTA SEKHAR MOHAPATRA	1288/2024
178	D-WP(C)/990/2024 WP(C)/596/2024	TARINI PRASAD SINGH MP	SAIBRATA RATH	1289/2024
179	D-WP(C)/3362/2024 WP(C)/ /	CHANDAN KUMAR NAYAK MP	SATYABRATA MOHANTY	1290/2024
180	D-WP(C)/3360/2024 WP(C)/ /	NIRANJAN DAS MP	SUJATA JENA	1291/2024
181	D-WP(C)/3365/2024 WP(C)/1438/2024	M/S. D.D. BUILDERS LTD. (DDBL), KALAHANDI MP	ANUDEIK PARIJA	1292/2024
182	D-WP(C)/3366/2024 WP(C)/1499/2024	SRIYANKA SETHI MP	SAILABALA JENA	1293/2024
183	D-WP(C)/3369/2024 WP(C)/1496/2024	V. AVYAKTA MP	SAILABALA JENA	1294/2024

184	D-WP(C)/3370/2024 WP(C)/ /	M/S THE NATIONAL SMALL INDUSTRIES CORPORATION MP	COMPTON BEHERA JENA	1295/2024
185	D-WP(C)/3371/2024 WP(C)/ /	PRATIK SAHOO MP	SUBHASREE MOHANTY	1296/2024
186	D-WP(C)/31039/2023 WP(C)/31039/2023	MANOJ KUMAR MANGARAJ MP	JNYANANANDA PANDA	1297/2024
187	D-WP(C)/3373/2024 WP(C)/1459/2024	MANORANJAN BEHERA MP	JUGALA KISHORE PANDA	1298/2024
188	D-WP(C)/3374/2024 WP(C)/ /	BIRU @ CHINTAMANI MAJHI MP	PRASANTA KUMAR JENA	1299/2024
189	D-WP(C)/3377/2024 WP(C)/ /	ARJUN JENA MP	PRASANTA KUMAR NANDA	1300/2024
190	D-WP(C)/3378/2024 WP(C)/ /	GITANJALI MUKHI MP	JAJATI KESHARI KHUNTIA	1301/2024
191	D-WP(C)/33710/2022 WP(C)/33710/2022	ALL ODISHA STATE ROAD TRANSPORT STRIKERS ASSOCIATION MP	STRIKERS ASSOCIATION	1302/2024
192	D-WP(C)/3380/2024 WP(C)/ /	NARAYAN SAHOO MP	PRASANTA KUMAR NANDA	1303/2024
193	D-WP(C)/3384/2024 WP(C)/ /	MANOJ KUMAR SAHOO MP	PRASANTA KUMAR NANDA	1304/2024
194	D-WP(C)/4427/2017 WP(C)/4427/2017	RABINDRANATH BEHERA MP	M/S.DINESH KU.PANDA, BIPLAB MOHANTY, T.K.PATNAIK, S.PATNAIK	1305/2024
195	D-WP(C)/16195/2023 WP(C)/16195/2023	KELU CHARAN PAIKARAY MP	KELU CHARAN PAIKARAY (IN PERSON)	1306/2024
196	D-WP(C)/702/2024 WP(C)/360/2024	RASHMI RANJAN MOHAPATRA MP	KAMAL BEHARI PANDA	1307/2024
197	D-WP(C)/3389/2024 WP(C)/ /	NALINI MOHANTY MP	SMITA RANJAN PATNAIK	1308/2024
198	D-WP(C)/2585/2024 WP(C)/1093/2024	CHANDRAMOHAN BEHERA MP		1309/2024
199	D-WP(C)/9689/2022 WP(C)/9689/2022	JAY CHANDRA PATRA MP	KRISHNA CHANDRA SAHU	1310/2024
200	D-WP(C)/3399/2024 WP(C)/ /	MUSTAKIM AHEMAD MP	KUNAL KUMAR SWAIN	1311/2024
201	D-WP(C)/3402/2024 WP(C)/ /	SHYAM SUNDAR HANSDAH MP	SANJAY KUMAR SAMANTARAY	1312/2024
202	D-WP(C)/3403/2024 WP(C)/ /	MIRZA IDREES BAIG MP	KRUSHNA CHANDRA DASH	1313/2024
203	D-WP(C)/39262/2023 WP(C)/39262/2023	UPENDRA KUMAR SWAIN MP	SAIBRATA RATH	1314/2024
204	D-WP(C)/3405/2024 WP(C)/ /	KUMAR DEBADUTTA MP	RAMA CHANDRA JENA	1315/2024
205	D-WP(C)/11475/2023 WP(C)/11475/2023	JDL LIME STONE AND DOLOMITE MINES, SUNDARBAR MP	SUNDARBAR	1316/2024
206	D-WP(C)/13864/2020 WP(C)/13864/2020	PRADEEP KUMAR BISWAL MP	PARTHA SARATHI NAYAK	1317/2024
207	D-WP(C)/3416/2024 WP(C)/ /	BASANTA KUMAR NAYAK MP	SAMARENDRA BAHADUR	1318/2024
208	D-WP(C)/3418/2024 WP(C)/ /	RAJ ARYAN PRADHAN MP	BIRAJA PRASANNA DAS	1319/2024
209	D-WP(C)/3423/2024 WP(C)/ /	BAIDHAR BEHERA MP	SANJAY KUMAR DAS 2	1320/2024
210	D-WP(C)/8559/2019 WP(C)/8559/2019	PRAFULLA KUMAR SAHOO MP	M/S.B.K.NAYAK 1	1321/2024
211	D-WP(C)/1343/2024 WP(C)/807/2024	MANIKESWARI SENIOR NURSING COLLEGE, PHULBANI MP		1322/2024
212	D-WP(C)/41724/2023 WP(C)/41724/2023	DR. AUJJWALYA KUMAR JENA MP	M/S. M.K.MISRA, TANMAY MISHRA	1323/2024
213	D-WP(C)/3435/2024 WP(C)/ /	KUNA PADHAN MP	AMIT PRASAD BOSE	1324/2024
214	D-WP(C)/3439/2024 WP(C)/ /	BISWARNJAN SWAIN MP	AMIT PRASAD BOSE	1325/2024
215	D-WP(C)/14326/2023	PARAMANANDA SETHI	DIGAMBARA MISHRA	

	WP(C)/14326/2023	MP		1326/2024
216	D-WP(C)/985/2024 WP(C)/ /	PRATAP KUMAR MALLICK MP	SATYA NARAYAN MISHRA 4	1327/2024
217	D-WP(C)/32/2023 WP(C)/32/2023	BASUDEV TUDU MP	DURGESH NARAYAN RATH	1328/2024
218	D-WP(C)/3688/2017 WP(C)/3688/2017	SAMATA PATNAIK MP	M/S.BIBHU PRASAD MOHANTY	1329/2024
219	D-WP(C)/3460/2024 WP(C)/ /	DR. PINAKI MOHANTY MP	SWAPNIL ROY	1330/2024
220	D-WP(C)/3466/2024 WP(C)/ /	ABHIRAM MANTHAN MP	SAMEER KUMAR DAS	1331/2024
221	D-WP(C)/22200/2022 WP(C)/22200/2022	BIJAY KUMAR CHOUDHURY MP	SRINIVAS MOHANTY	1332/2024
222	D-WP(C)/40252/2023 WP(C)/40252/2023	RANJAN KALO MP	NIHAL RATH	1333/2024
223	D-WP(C)/3469/2024 WP(C)/ /	SATYASWARUP MOHANTY MP	SAMEER KUMAR DAS	1334/2024
224	D-WP(C)/12006/2020 WP(C)/12006/2020	BANSHIDHARA BEHERA MP	SURYA NARAYAN PATNAIK	1335/2024
225	D-WP(C)/5878/2020 WP(C)/5878/2020	KIRANBALA MOHANTY MP	SURYA NARAYAN PATNAIK	1336/2024
226	D-WP(C)/3472/2024 WP(C)/ /	JAYASHREE RAYGURU MP	SAMEER KUMAR DAS	1337/2024
227	D-WP(C)/3474/2024 WP(C)/ /	GADADHAR SWAIN MP	SATYABRATA MOHANTY	1338/2024
228	D-WP(C)/3475/2024 WP(C)/ /	TAPAN TAKARIA MP	SATYABRATA MOHANTY	1339/2024
229	D-WP(C)/3476/2024 WP(C)/ /	DAITARI NAYAK MP	SATYABRATA MOHANTY	1340/2024
230	D-WP(C)/40019/2023 WP(C)/40019/2023	CHANDRAKANTA RAUTARAY MP	PRABHAT KUMAR SAHOO	1341/2024
231	D-WP(C)/23352/2014 WP(C)/23352/2014	GIRISH CH.MOHANTY MP		1342/2024
232	D-WP(C)/24063/2021 WP(C)/24063/2021	AKALABYA DAS MP	PRANAB KUMAR PASAYAT	1343/2024
233	D-WP(C)/3485/2024 WP(C)/ /	GITANJALI MISHRA MP	SWAYAMJIT ROUT	1344/2024
234	D-WP(C)/22704/2016 WP(C)/22704/2016	SOUMYA RANJAN SWAIN MP	M/S.BUDHADEV ROUSTRAY	1345/2024
235	D-WP(C)/19634/2023 WP(C)/19634/2023	SIBA PRASAD SINGH MP	MAHITOSH SINHA	1346/2024
236	D-WP(C)/3488/2024 WP(C)/ /	KRUSHNA CHANDRA SETHY MP	PRADEEP KUMAR ROUT	1347/2024
237	D-WP(C)/3490/2024 WP(C)/ /	BHISMADEV SAHU@ VISMADEV SAHU MP	BYOMOKESH SAHOO	1348/2024
238	D-WP(C)/26438/2023 WP(C)/26438/2023	TAPASI MOHAPATRA MP	BHABANI SANKAR TRIPATHY (1)	1349/2024
239	D-WP(C)/877/2024 WP(C)/734/2024	BISWAJIT PRADHAN MP	BASUMATI PRADHAN	1350/2024
240	D-WP(C)/40415/2023 WP(C)/40415/2023	PADMA CHARAN SAHOO MP		1351/2024
241	D-WP(C)/37624/2021 WP(C)/37624/2021	DIPTI RANJAN SAHOO MP	BUDHADEV ROUSTRAY	1352/2024
242	D-WP(C)/3502/2024 WP(C)/ /	KHIRODINI NAYAK MP	SANDEEP RATH	1353/2024
243	D-WP(C)/3504/2024 WP(C)/ /	DIGAMBAR PATRI MP	ASHOK KUMAR SARANGI	1354/2024
244	D-WP(C)/39683/2023 WP(C)/39683/2023	LALIT MOHAN MAJHI MP		1355/2024
245	D-WP(C)/39695/2023 WP(C)/39695/2023	BISWAJIT SATPATHY MP		1356/2024
246	D-WP(C)/39701/2023 WP(C)/39701/2023	SUVASINI PRADHAN MP		1357/2024

247	D-WP(C)/3506/2024 WP(C)/ /	DR. SHADAB ALI BAIG MP	BIMBISAR DASH	1358/2024
248	D-WP(C)/3513/2024 WP(C)/ /	SUSANTA KUMAR OJHA MP	SASWATI MOHAPATRA	1359/2024
249	D-WP(C)/3514/2024 WP(C)/ /	SANJAY KUMAR MALIK MP	DWARIKA PRASAD MOHANTY	1360/2024
250	D-WP(C)/3518/2024 WP(C)/ /	RAMANUJA PRASAD NAYAK MP	SASWATI MOHAPATRA	1361/2024
251	D-WP(C)/3523/2024 WP(C)/ /	JYOTSNA DASH MP	JAGAJIT PANDA	1362/2024
252	D-WP(C)/3532/2024 WP(C)/ /	M/S BASANTI ELECTRICALS AND CONSTRUCTION, JYOTIRAJ KUMAR SAMAL MP		1363/2024
253	D-WP(C)/10977/2016 WP(C)/10977/2016	UMAKANTA MOHAPATRA MP	M/S.TUSHAR KANTI SATAPATHY	1364/2024
254	D-WP(C)/3537/2024 WP(C)/ /	SUJIT KUMAR BURH MP	PRAFULLA KUMAR MOHAPATRA	1365/2024
255	D-WP(C)/3538/2024 WP(C)/ /	PRIYADARSHINEE MOHAPATRA MP	MANOJ KUMAR PANDA	1366/2024
256	D-WP(C)/3541/2024 WP(C)/ /	M/S BASANTI ELECTRICALS AND CONSTRUCTION, JYOTIRAJ KUMAR SAMAL MP		1367/2024
257	D-WP(C)/28708/2021 WP(C)/28708/2021	SANKAR SRI SIBANANDA SATPATHY MP	RAJIB BIHARI MISHRA	1368/2024
258	D-WP(C)/28771/2021 WP(C)/28771/2021	SANKAR SRI SIBANANDA SATPATHY MP	RAJIB BIHARI MISHRA	1369/2024
259	D-WP(C)/2104/2024 WP(C)/ /	RAJESH KUMAR SAHOO MP	NIRANJAN LENKA	1370/2024
260	D-WP(C)/3554/2024 WP(C)/ /	SHASHIKANTA MOHAPATRA MP	BIKRAM CHANDRA GHADEI	1371/2024
261	D-WP(C)/3562/2024 WP(C)/ /	LELIN PRASAD DAS MP	BISWAJIT NAYAK	1372/2024
262	D-WP(C)/3564/2024 WP(C)/ /	PUSPALATA PAHADDSINGH MP	SUDEEP KUMAR SARANGI	1373/2024
263	D-WP(C)/3566/2024 WP(C)/ /	RABINDRA TARAI MP	ABINASH NAYAK	1374/2024
264	D-WP(C)/36943/2023 WP(C)/36943/2023	PRAVANJAN SWAIN MP		1375/2024
265	D-WP(C)/3569/2024 WP(C)/ /	M/S. ODISHA HANDLOOM BOYANAKALA, JYOTIRAJ KUMAR MISHRA (2) MP		1376/2024
266	D-WP(C)/3572/2024 WP(C)/ /	JASHPAL SINGH MP	SIDHARTH SHANKAR PADHY	1377/2024
267	D-WP(C)/3576/2024 WP(C)/ /	SABITRI SWAIN MP	BANSHIDHAR BAUG	1378/2024
268	D-WP(C)/3578/2024 WP(C)/ /	DEBASIS GHOSH MP	BAMADEV BARAL	1379/2024
269	D-WP(C)/22489/2023 WP(C)/22489/2023	BAIJAYANTI KUND MP	DILLIP KUMAR MOHAPATRA	1380/2024
270	D-WP(C)/22489/2023 WP(C)/22489/2023	BAIJAYANTI KUND MP	DILLIP KUMAR MOHAPATRA	1381/2024
271	D-WP(C)/22489/2023 WP(C)/22489/2023	BAIJAYANTI KUND MP	DILLIP KUMAR MOHAPATRA	1382/2024
272	D-WP(C)/41498/2023 WP(C)/41498/2023	M/S GM IRON AND STEEL COMPANY LTD, SIBANKAR ROUT MP		1383/2024
273	D-WP(C)/3581/2024 WP(C)/ /	SUKANTA BANKA MP	SIBANARAYAN BISWAL	1384/2024
274	D-WP(C)/3587/2024 WP(C)/ /	PADMANAV JENA MP	BIJAY KUMAR MOHANTY	1385/2024
275	D-WP(C)/3600/2024 WP(C)/ /	JOGENDRA NAYAK MP	TRILOCHAN PANIGRAHI	1386/2024
276	D-WP(C)/3601/2024 WP(C)/ /	M/S. SAHOO ENGINEERING WORKS, JAGADEBR, SUSHANTHAZRA MP		1387/2024
277	D-WP(C)/3613/2024 WP(C)/ /	RAMESH CHANDRA SAHOO MP	UMESH CHANDRA BEHURA	1388/2024
278	D-WP(C)/3615/2024	PUSPA DEVI AGRAWAL @ PUSPA AGRAWA, SUSHANTA KUMAR JOSHI		

